

21-07-2026 AT 10:15 AM

(Court No.6)

HON'BLE JUSTICE PANKAJ BHATIA

Fresh and Listed (e-Court/Physical):- (Order, Admission and Hearing) 1. Service Writ Petitions (Other than Government Service) from the year 2016.

Sr. No.	Case No	Party Name	Petitioner Counsel	Respondent Counsel
Fresh List (From Sr.No. 1 To Sr.No. 80)				
1	PO WRIA/5694/2026 (Lucknow)	RAVINDER KUMAR SINGH VS U.P. POWER CORPORATION LTD. THRU. CHAIRMAN LKO. AND 2 OTHERS	NEERANJAN	RAN VIJAY SINGH MANISH JAUHARI
2	DF,PA WRIA/6560/2026 (Lucknow) Notice no:L2026015355	NISHAT FATMA AND ANOTHER VS STATE OF U.P. THRU. PRIN. SECY. SECONDARY EDUCATION U.P. LKO. AND 4 OTHERS	ASHUTOSH KUMAR SRIVASTAVA AZAM KHAN	C.S.C.
3	PO WRIA/6598/2026 (Lucknow)	SUNY CHOUDHARY EMPLOYEE CODE 108167 VS U.P. GRAMIN BANK THRU. ITS CHAIRMAN LKO. AND 3 OTHERS	RAHUL MISHRA RAVI MISHRA	AVDHESH SHUKLA
4	PO WRIA/6613/2026 (Pratapgarh) Notice no:L2026015443	SWATI VS STATE OF U.P. THRU. PRIN. SECY. / ADDL. CHIEF SECY. SECONDARY EDU. LKO AND 3 OTHERS	DHARMENDRA KUMAR SINGH	C.S.C.
5	PO WRIA/6633/2026 (Lucknow) Notice no:L2026014839	BRIHASPATI PANDEY VS STATE OF U.P. THRU. PRIN. SECY. SECONDARY EDU. LKO. AND 3 OTHERS	DHARMENDRA KUMAR SINGH	C.S.C.
6	PO WRIA/6636/2026 (Lucknow)	ARVIND KUMAR MISHRA AND ANOTHER VS MADHYANCHAL VIDYUT VITRAN NIGAM LTD. THRU. ITS MANAGING DIRECTOR LKO. AND 6 OTHERS	PRADIP KUMAR SRIVASTAVA RENU MISRA	LAKSHMI KANT TRIPATHI RAN VIJAY SINGH
7	DF WRIA/6758/2026 (Lucknow) Notice no:L2026015550	NEELAV SHALYA VS STATE OF U.P. THRU. ADDL. CHIEF SECY./PRIN. SECY. DEPTT. URBAN DEVELOPMET AND 3 OTHERS	AKBER AHMAD ANUSHKA KUDESIA HARSH VARDHAN MEHROTRA	C.S.C.
8	PO WRIA/6780/2026 (Gonda) Notice no:L2026015573	AKHILESH KUMAR SINGH VS STATE OF U.P. THRU. PRIN./ADDL. CHIEF SECY. DEPTT. OF PANCHAYATI RAJ LKO. AND 5 THERS	GANESH NATH MISHRA	C.S.C.
9	TU WRIA/6789/2026 (Lucknow) Notice no:L2026015563 NOMINATED CASE	KAILASH CHANDRA BHASKAR VS STATE OF U.P. THRU. PRIN. SECY. AYUSH VIBHAG LKO. AND 2 OTHERS	KARTIKAY SINGH SHREYA TRIPATHI VIJAY KUMAR	C.S.C.
10	PO WRIA/6791/2026 (Gonda) Notice no:L2026015528	AJAY UPADHYAY VS STATE OF U.P. THRU. SECY. PANCHAYATI RAJ LKO. AND 10 OTHERS	SHIVAM PANDEY	AWADHESH KUMAR TIWARI PANKAJ GUPTA C.S.C.
11	PO WRIA/6792/2026 (Lucknow)	SMT. NARAIN DEI VS U.P. JAL NIGAM LKO. THRU. CHAIRMAN LKO. AND 2 OTHERS	DHARMENDRA GUPTA	RISHABH KAPOOR

12	PO	WRIA/6795/2026 (Unnao) Notice no:L2026015595	NISHA SINGH TOMER VS STATE OF U.P. THRU. SECY. BASIC EDU. LKO. AND 3 OTHERS	PAWAN KUMAR PANDEY AJAY KUMAR	ABHINAV SINGH RAN VIJAY SINGH C.S.C.
13	PO	WRIA/6801/2026 (Lucknow)	JAYA DEVI AND ANOTHER VS U.P. JAL NIGAM (RURAL) THRU. MANAGING DIRECTOR RANA PRATAP MARG LKO. AND 2 OTHERS	SAVITA JAIN	SAMIR OM
14	PO	WRIA/6804/2026 (Hardoi) Notice no:L2026015553	RAKESH KUMAR SINGH AND ANOTHER VS STATE OF U.P. THRU. ADDL. CHIEF SECY. DEPTT. BASIC EDUCATION GOVT. LKO. AND 4 OTHERS	SUDHANSHU SHEKHAR TRIPATHI RAGHAV BANSAL RITWIKI TRIPATHI	PRASHANT KUMAR SINGH RAN VIJAY SINGH C.S.C.
15	PO	WRIA/6808/2026 (Lucknow) Notice no:L2026015590	RAJNEESH KUMAR VS STATE OF U.P. THRU. SECY. SECONDARY EDU. DEPTT. LKO. AND 3 OTHERS	DINESH KUMAR TIWARI ROHIT MISHRA NISHANT MISHRA	C.S.C.
16	PO	WRIA/6809/2026 (Barabanki) Notice no:L2026015589	PRADEEP KUMAR VS STATE OF U.P. THRU. ADDL. CHIEF SECY./ PRIN. SECY. URBAN DEVELOPMENT LKO. AND 2 OTHERS	AJEET KUMAR PIYUSH MISHRA	M.K. DIXIT C.S.C.
17	PO	WRIA/6819/2026 (Faizabad) Notice no:L2026015556	JAGAT NARAYAN SHUKLA VS STATE OF U.P. THRU. ADDL. CHIEF SECY. SECONDARY EDUCATION LKO. AND 6 OTHERS	KRISHNA MADHAV SHUKLA	OM PRAKASH MANI TRIPATHI C.S.C.
18	PO	WRIA/6820/2026 (Hardoi) Notice no:L2026015552	SUDHIR KUMAR MISHRA VS STATE OF U.P. THRU. ADDL. CHIEF SECY. DEPTT. OF BASIC EDU. LKO. AND 4 OTHERS	SUDHANSHU SHEKHAR TRIPATHI RAGHAV BANSAL RITWIKI TRIPATHI	PRASHANT KUMAR SINGH RAN VIJAY SINGH C.S.C.
19		WRIA/6874/2026 (Bahraich) Notice no:L2026015663	RAJESH KUMAR VS STATE OF U.P. THRU. ADDL. CHIEF SECY. DEPTT. BASIC EDUCATION SECTT. LKO. AND 3 OTHERS	DHIRENDRA SINGH	KUMAR AYUSH RAN VIJAY SINGH C.S.C.
20		WRIA/6876/2026 (Lucknow)	MAHENDRA SINGH VS VICE CHANCELLOR UNIVERSITY LKO. AND ANOTHER	RAJ VIKRAM SINGH	SAVITRA VARDHAN SINGH
21		WRIA/6877/2026 (Lucknow)	TEJ NATH PAL AND ANOTHER VS DIRECTOR RAJYA KRISHI UTPADAN MANDI PARISHAD U.P. KISAN MANDI BHAWAN LKO. AND 2 OTHERS	RAJIV SRIVASTAVA AVADHESH KUMAR SINGH	SURENDRA KUMAR SINGH
22		WRIA/6880/2026 (Shravasti) Notice no:L2026015081	RAJESH KUMAR AND ANOTHER VS STATE OF U.P. THRU. PRIN. SECY. SECONDARY EDU. LKO. AND 9 OTHERS	DAYA SHANKAR TIWARI ADITYA PANDEY MANJU SONKAR	DAYA SHANKAR TIWARI C.S.C.
23		WRIA/6881/2026 (Lucknow)	PARMANAND AND ANOTHER VS DIRECTOR RAJYA KRISHI UTPADAN MANDI PARISHAD U.P. LKO. AND 2 OTHERS	RAJIV SRIVASTAVA AVADHESH KUMAR SINGH	SURENDRA KUMAR SINGH
24		WRIA/6884/2026 (Lucknow)	SATYAM KUMAR VS KOTAK MAHINDRA BANK LTD. THRU. MANAGING DIRECTOR AND CHIEF EXECUTIVE OFFICER INDIA AND 3 OTHERS	RAM RAJ OJHA PALLAVI VATSALA	RAM RAJ OJHA

25	WRIA/6886/2026 (Lakhimpur Kheri) Notice no:L2026015728	PURUSHOTTAM KUMAR VS STATE OF U.P. THRU. PRIN. SECY. PANCHAYAT RAJ DEPTT. LKO. AND 5 OTHERS	TUSHAR BHUSHAN	DILIP KUMAR PANDEY C.S.C.
26	WRIA/6887/2026 (Lucknow) Notice no:L2026015583	POOJA GUPTA VS STATE OF U.P. THRU. PRIN. SECY./ADDL. CHIEF SECY. PUBLIC WORKS DEPTT. LKO. AND 3 OTHERS	MANISH SINGH CHAUHAN	SHISHIR JAIN C.S.C.
27	WRIA/6889/2026 (Lucknow) Notice no:L2026015616	JAGAT NARAYAN SHUKLA VS STATE OF U.P. THRU. ADDL. CHIEF SECY. SECONDARY EDU. LKO AND 3 OTHERS	KRISHNA MADHAV SHUKLA	OM PRAKASH MANI TRIPATHI C.S.C.
28	WRIA/6891/2026 (Lucknow) Notice no:L2026015560	ROADWAYS KARMCHARI SANYUKT PARISHAD UTTAR PRADESH LKO. THRU. ITS GENERAL SECRETARY VS STATE OF U.P. THRU. PRIN. SECY. TRANSPORT LKO. AND 4 OTHERS	SUNIL KUMAR GUPTA ABHAY SHUKLA U.K. SINGH	RATNESH CHANDRA C.S.C.
29	WRIA/6892/2026 (Lucknow)	LILAVATI VS CANARA BANK THRU. CHIEF GENERAL MANAGER HEAD OFFICE BENGALURU AND 3 OTHERS	SATENDRA NATH RAI ARVIND KUMAR PAL RAJ KUMAR VISHWAKARMA	VINAY SHANKAR
30	WRIA/6895/2026 (Lucknow) Notice no:L2026015632	ASHOK KUMAR NIGAM AND 4 OTHERS VS STATE OF U.P. THRU. PRIN. SECY. COOPERATIVE DEPTT. LKO. AND 2 OTHERS	SANJAY KUMAR SRIVASTAVA AKSHAT KUMAR	AYUSH CHAUDHARY C.S.C.
31	WRIA/6896/2026 (Lucknow) Notice no:L2026015641	DINESH SINGH CHAUHAN VS STATE OF U.P. THRU. PRIN. SECY. FOOD CIVIL SUPPLIES DEPTT. LKO. AND 3 OTHERS	SAVITA JAIN	PRAFULLA TIWARI C.S.C.
32	WRIA/6898/2026 (Lucknow)	RAMA SHANKAR VS VICE CHANCELLOR UNIVERSITY OF LKO., LKO. U.P. AND ANOTHER	RAJ VIKRAM SINGH	SAVITRA VARDHAN SINGH
33	WRIA/6903/2026 (Faizabad) Notice no:EL202601149	SAHAB LAL VS STATE OF U.P. THRU. SECY. HOME LKO. AND 6 OTHERS	VINOD KUMAR	C.S.C.
34	WRIA/6905/2026 (Lucknow) Notice no:L2026015695	AMIR KUMAR SINGH VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF COOPERATIVE LKO. AND 4 OTHERS	SUDHAKAR MISHRA	BALRAM YADAVA C.S.C.
35	WRIA/6907/2026 (Lucknow) Notice no:L2026015717	RAJESH KUMAR SRIVASTAVA VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF TECH. EDU. LKO AND 2 OTHERS	HEMANT KUMAR MISHRA AWADHESH KUMAR PANDEY	C.S.C.
36	WRIA/6910/2026 (Lucknow) Notice no:L2026015666	RAM JANAM TIWARI VS STATE OF U.P. THRU. PRIN. SECY. SECONDARY EDUCATION LKO. AND 6 OTHERS	SHOBH NATH PANDEY	C.S.C.
37	WRIA/6912/2026 (Lucknow) Notice no:L2026015581	AYODHYA PRASAD SINGH AND 4 OTHERS VS STATE OF U.P. THRU. PRIN. SECY. COOPERATIVE DEPTT. LKO. AND 3 OTHERS	VIMAL KUMAR RAJESH KUMAR KM. VISHWA MOHINI	ALOK SHARMA BIRENDRA PRASAD SINGH C.S.C.

38	WRIA/6914/2026 (Bahraich) Notice no:L2026015643	SABHA RAJ SINGH VS STATE OF U.P. THRU. ADDL. CHIEF SECY./PRIN. SECY. DEPTT. OF SECONDARY EDUCATION LKO. AND 4 OTHERS	GHULAM MOHAMMAD KAMIL	BHUPENDRA PRATAP SINGH C.S.C.
39	WRIA/6915/2026 (Lucknow) Notice no:L2026015652	LALTI DEVI VS STATE OF U.P. THRU. PRIN. SECY. DAIRY DEVELOPMENT LKO AND 2 OTHERS	NIRBHAY KUMAR SINGH BUDDHA PRIYA GAUTAM KRISHAN MOHAN NITIN VERMA PRADEEP KUMAR SINGH	SANDEEP SHARMA C.S.C.
40	WRIA/6916/2026 (Faizabad) Notice no:L2026015658	ARTI PANDEY @ KM ARTI PANDEY VS STATE OF U.P. THRU. PRIN. SECY. HIGHER EDU. LKO. AND 5 OTHERS	VIJAY KUMAR ASTHANA	SHACHINDRA PRATAP SINGH C.S.C.
41	WRIA/6921/2026 (Lucknow)	SANTOSH KUMAR SINGH VS DIRECTOR RAJYA KRISHI UTPADAN MANDI PARISHAD U.P. LKO AND 2 OTHERS	RAJIV SRIVASTAVA AVADHESH KUMAR SINGH	SURENDRA KUMAR SINGH
42	WRIA/6922/2026 (Lucknow) Notice no:L2026015718	BASEER AHMAD VS STATE OF U.P. THRU. PRIN. SECY. TRANSPORT DEPTT. LKO. AND 3 OTHERS	SHYAM NARAYAN SHUKLA	RANI SINGH C.S.C.
43	WRIA/6925/2026 (Lucknow) Notice no:L2026015640	MADAN PAL SINGH VS STATE OF U.P. THRU. PRIN. SECY./CHAIRMAN FOOD AND CIVIL SUPPLIES DEPTT. LKO. AND 2 OTHERS	SAVITA JAIN	PRAFULLA TIWARI C.S.C.
44	WRIA/6935/2026 (Lucknow) Notice no:L2026015709	C/M RAM BHAROSE MAIKU LAL INTER COLLEGE , LUCKNOW THRU. ITS MANAGER SRIKANT SAHU AND ANOTHER VS STATE OF U.P. THRU. ADDL. CHIEF SECY. SECONDARY EDU. DEPTT. LKO AND 4 OTHERS	VIKAS SINGH MAHENDRA BAHADUR SINGH	C.S.C.
45	WRIA/6938/2026 (Lucknow) Notice no:L2026015628	RAJESH KUMAR @ RAKESH KUMAR VS CHAIRMAN NATIONAL COMMISSION FOR SCHEDULE CASTES NEW DELHI GOVT. INDIA AND 2 OTHERS	ANSHUMAN SHARMA AMBRISH KUMAR PANDEY KRISHNA PAL SHARMA	C.S.C. NET RAM
46	WRIA/6939/2026 (Lucknow) Notice no:L2026015388	RAJENDRA PRASAD VS STATE OF U.P. THRU. PRIN. SECY. PUBLIC WORKS DEPTT. GOVT. LKO. AND 3 OTHERS	ASHWANI KUMAR	SHISHIR JAIN C.S.C.
47	WRIA/6941/2026 (Gautam Buddh Nagar) Notice no:L2026015703	KAMLESH MANI CHAUDHARY VS STATE OF U.P. THRU. ADDL. CHIEF SECY. INFRA. AND INDUSTRIAL DEVELOPMENT LKO AND 2 OTHERS	VIJAY KUMAR SRIVASTAVA	SACHIN UPADHYAY C.S.C.
48	WRIA/6943/2026 (Shravasti) Notice no:L2025013245	RAVINDRA KUMAR VS STATE OF U.P. THRU. ADDL. CHIEF SECY. BASIC EDUCATION DEPTT. GOVT. LKO. AND 3 OTHERS	MOHD. WARIS FAROOQUI	KUMAR AYUSH C.S.C.
49	WRIA/6945/2026 (Sultanpur) Notice no:L2026015680	SANTOSH KUMAR TIWARI VS STATE OF U.P. THRU. ADDL. CHIEF SECY./ PRIN. SECY. BASIC EDUCATION LKO. AND 4 OTHERS	PRADEEP KUMAR SINGH VATS VIJAY KUMAR SINGH	SHAILENDRA SINGH RAJAWAT RAN VIJAY SINGH C.S.C.

50	WRIA/6947/2026 (Lucknow) Notice no:L20260211170	RAM BALI SINGH VS STATE OF U.P. THRU. PRIN. SECY. FOOD AND CIVIL SUPPLY, LKO. AND 6 OTHERS	BRIJESH KUMAR	C.S.C.
51	WRIA/6950/2026 (Lucknow) Notice no:L2026015631	PROF. DR. LILY SRIVASTAVA VS STATE OF U.P. THRU. PRIN. SECY. HIGHER EDU. LKO. AND 7 OTHERS	NAKUL DUBEY SHUBHAM PANDEY	SHAILESH KUMAR PATHAK AVDHESH SHUKLA C.S.C.
52	WRIA/6951/2026 (Faizabad) Notice no:L2026015738	AMIT KUMAR SINGH VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. SECONDARY EDUCATION LKO. AND 3 OTHERS	RAGHVENDRA P. SINGH SHASHANK VIKRAM VERMA	C.S.C.
53	WRIA/6953/2026 (Faizabad) Notice no:L2026015682	ASHOK KUMAR SINGH AND 5 OTHERS VS STATE OF U.P. THRU. PRIN. SECY. AGRICULTURE EDUCATION AND RESEARCH LKO. AND 2 OTHERS	DEEP NARAYAN TRIPATHI AKASH DEEP	PREM CHANDRA RAI C.S.C.
54	WRIA/6955/2026 (Amethi (csm Nagar)) Notice no:L2026015659	PAWAN SINGH VS GENERAL MANAGER /DEPUTY GENERAL MANAGER (H.R.) AMETHI AND 2 OTHERS	RAJEEV SHUKLA	C.S.C. PRAKASH KUMAR SINHA
55	WRIA/6957/2026 (Lucknow)	SHER PRATAP SINGH VS UNION OF INDIA THRU. MINISTRY WATER RESOURCES RIVER DEVELOPMENT GANGA REJUVENATION, AND 4 OTHERS	ARIF KHAN AWADHESH KUMAR TIWARI	A.S.G.I.
56	WRIA/6959/2026 (Barabanki) Notice no:L2026015596	DEEPAK KUMAR AND 5 OTHERS VS STATE OF U.P. THRU. ADDL. CHIEF SECY. DEPTT. OF BASIC EDU. LKO AND 7 OTHERS	DURGA PRASAD SHUKLA	RAN VIJAY SINGH UDAY VEER SINGH C.S.C.
57	WRIA/6962/2026 (Lucknow) Notice no:L2026015720	BABURAM DIXIT @ BABU RAM VS STATE OF U.P. THRU. ADDL. CHIEF SECY. SUGAR INDUSTRY AND CANE DEVELOPMENT DEPTT. LKO AND 3 OTHERS	VED PRAKASH ARUN KUMAR	ANAND SHANKER ASTHANA SYED MOHAMMAD HAIDER RIZVI C.S.C.
58	WRIA/6963/2026 (Lakhimpur Kheri) Notice no:L2026015699	SUSHIL CHAND VS STATE OF U.P. THRU. ADDL. CHIEF SECY. SUGAR INDUSTRY/CANE DEVELOPMENT DEPTT. LKO. AND 3 OTHERS	VED PRAKASH ARUN KUMAR	ANAND SHANKER ASTHANA SYED MOHAMMAD HAIDER RIZVI C.S.C.
59	WRIA/6964/2026 (Lucknow) Notice no:L2026015683	AKHILESH KUMAR AND ANOTHER VS STATE OF U.P. THRU. PRIN. SECY. COOPERATIVE DEPTT. LKO AND 5 OTHERS	VAIBHAV SRIVASTAVA	AKBER AHMAD C.S.C.
60	WRIA/6965/2026 (Lucknow) Notice no:L2026015671	NAMO NARAIAN SRIVASTAVA VS STATE OF U.P. THRU. PRIN. SECY. DAIRY DEVELOPMENT LKO. AND 2 OTHERS	BUDDHA PRIYA GAUTAM SHIV KANT SHUKLA KRISHAN MOHAN NITIN VERMA PRADEEP KUMAR SINGH NIRBHAY KUMAR SINGH SHREE CHANDRA MISRA	SANDEEP SHARMA C.S.C.
61	WRIA/6967/2026 (Hardoi) Notice no:L2026015672	KIRAN SINGH VS STATE OF U.P. THRU. PRIN. SECY. BASIC EDUCATION LKO. AND 5 OTHERS	BRIJENDRA SINGH	PRASHANT KUMAR SINGH C.S.C.

62	WRIA/6968/2026 (Lucknow) Notice no:L2026015719	SHRIRAM SWARANKAR VS STATE OF U.P. THRU. PRIN. SECY. TRANSPORT DEPTT. LKO. AND 3 OTHERS	SHYAM NARAYAN SHUKLA	RATNESH CHANDRA C.S.C.
63	WRIA/6969/2026 (Lucknow) Notice no:L2026015651	C/M GRAMIN ADARSH JANTA VIDYALAYA DHIKUNI HARDOI THRU. ITS MANAGER AND ANOTHER VS STATE OF U.P. THRU. ADDL. CHIEF SECY. BASIC EDUCATION LKO. AND 3 OTHERS	RAMAN KUMAR	C.S.C.
64	WRIA/6970/2026 (Lucknow) Notice no:L2026015746	SANTOSH KUMAR MAURYA AND 18 OTHERS VS STATE OF U.P. THRU. PRIN. SECY. BASIC EDUCATION, LKO. AND 4 OTHERS	VINAY MISRA	RISHABH TRIPATHI RAN VIJAY SINGH C.S.C.
65	WRIA/6972/2026 (Faizabad)	SMT. KALPANA MATHUR VS STATE ELECTION COMMISSION U.P. THRU. CHIEF ELECTORAL OFFICER LKO. (PCF BUILDING) AND 4 OTHERS	VAIBHAV SRIVASTAVA SHASHANK TRIPATHI	ROHIT TRIPATHI
66	WRIA/6973/2026 (Rae Bareli) Notice no:L2026015697	AJIT KUMAR SRIVASTAVA VS STATE OF U.P. THRU. PRIN. SECY. BASIC EDUCATION U.P. LKO. AND 10 OTHERS	ADITYA TIWARI	SHIVAM SHARMA C.S.C.
67	WRIA/6974/2026 (Sultanpur) Notice no:L2026014871	VIJAY KUMAR AND 3 OTHERS VS STATE OF U.P. THRU. PRIN. SECY. SECONDARY EDU. DEPTT. LKO. AND ANOTHER	SANDEEP KUMAR PANDEY VAIBHAV DWIVEDI	C.S.C.
68	WRIA/6975/2026 (Lucknow) Notice no:L2026015764	MAMTA RANI VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF BASIC EDU. LKO. AND 3 OTHERS	DURGA PRASAD SHUKLA	SHAILENDRA SINGH RAJAWAT RAN VIJAY SINGH C.S.C.
69	WRIA/6977/2026 (Lucknow) Notice no:L2026015725	DR. AKANSHA CHAUDHARI VS STATE OF U.P. THRU. ADDL. CHIEF SECY. / PRIN. SECY. AGRICULTURE EDU. AND RESERCH LKO AND 3 OTHERS	RAKESH CHANDRA TEWARI YOGENDRA PRATAP SINGH	RAN VIJAY SINGH C.S.C.
70	WRIA/6978/2026 (Lucknow) Notice no:L2026015568	SHABEG SINGH VS STATE OF U.P. THRU. PRIN. SECY. TRANSPORT DEPTT. LKO. AND 3 OTHERS	SANJAY KUMAR SHUKLA APRAJITA SHUKLA	RATNESH CHANDRA C.S.C.
71	WRIA/6980/2026 (Lucknow) Notice no:L2026015733	INDRAJEET RAM VS STATE OF U.P. THRU. PRIN. SECY. KRISHI VIPRAN AND VIDESH VYAPAR ANUBHAG-1, LKO. AND 2 OTHERS	AKHILESH PRATAP SINGH KUSHAGRA KANODIA	SURENDRA KUMAR SINGH C.S.C.
72	WRIA/6981/2026 (Lucknow) Notice no:L2026015694	SHIVAM YADAV VS STATE OF U.P. THRU. PRIN. SECY. PUBLIC WORKS DEPTT. LKO. AND ANOTHER	MANJU SINGH	SHISHIR JAIN C.S.C.
73	WRIA/6983/2026 (Gonda)	SAYYED MOHAMMAD KALEEM AND 3 OTHERS VS MANAGING DIRECTOR U.P. STATE ROAD TRANSPORT CORPORATION LKO. AND 3 OTHERS	AMIT SRIVASTAVA	AMBIKA PRASAD

74	WRIA/6984/2026 (Lucknow) Notice no:L2026015531	DR. AMARESH SARAN VAISH VS STATE OF U.P. THRU. ADDL. CHIEF SECY. DEPTT. HIGHER EDUCATION AND 5 OTHERS	DR. SHIVJI SHUKLA	SAVITRA VARDHAN SINGH C.S.C.
75	WRIA/6989/2026 (Rae Bareli) Notice no:L2026015708	ASHUTOSH PRATAP SINGH VS STATE OF U.P. THRU. ADDL. CHIEF SECY. /PRIN. SECY. RURAL DEVELOPMENT U.P. LKO. AND 3 OTHERS	VIKAS SINGH MAHENDRA BAHADUR SINGH	VIJAY PRATAP SINGH C.S.C.
76	WRIA/6993/2026 (Hardoi) Notice no:L2026015677	NEETU YADAV VS STATE OF U.P. THRU. PRIN. SECY. CO OPERATIVE U.P. LKO. AND 4 OTHERS	SIKANDAR YADAV VEER BAHADUR	AKHILESH KUMAR SRIVASTAVA C.S.C.
77	WRIA/6995/2026 (Lucknow) Notice no:L2026015732	ARVIND KUMAR SINGH VS STATE OF U.P. THRU. PRIN. SECY. KRISHI VIPRAN AND VIDESH VYAPAR LKO. AND 2 OTHERS	AKHILESH PRATAP SINGH KUSHAGRA KANODIA	SURENDRA KUMAR SINGH C.S.C.
78	WRIA/6996/2026 (Lucknow) Notice no:L2026015754	SMITA SRIVASTAVA VS STATE OF U.P. THRU. ADDL.CHIEF SECY. DEPTT. BASIC EDUCATION LKO. AND 5 OTHERS	DHIRENDRA PRATAP SINGH	SHIVAM SHARMA RAN VIJAY SINGH C.S.C.
79	WRIA/6997/2026 (Lucknow) Notice no:L2026015765	ANSHIKA MISHRA VS STATE OF U.P. THRU. PRIN. SECY. BASIC EDUCATION LKO. AND 3 OTHERS	AMIT GUPTA YOGENDRA MISHRA RAKESH KUMAR SINGH DINESH KUMAR PANDEY VINAY KUMAR YADAV	PRASHANT KUMAR SINGH C.S.C.
80	WRIA/7001/2026 (Lucknow) Notice no:L2026015601	MAYANK MISHRA AND 83 OTHERS VS STATE OF U.P. THRU. SECY. BASIC EDUCATION CIVIL SECTT. LKO. AND 33 OTHERS	RAMESH KUMAR DWIVEDI PRASHANT DWIVEDI	ABHINAV SINGH NET RAM PRASHANT KUMAR SINGH KUMAR AYUSH RISHABH TRIPATHI RAN VIJAY SINGH C.S.C.

AT 10:15 AM
HON'BLE JUSTICE PANKAJ BHATIA

Additional List (From Sr.No. 3001 To Sr.No. 3161)

3001	DF,TO P-10	WRIA/23381/2019 SERS/23381/2019 (Faizabad)	SUBHASH SINGH VS STATE OF U.P. THRU PRIN.SECY. AGRICULTURE EDU.AND RESEARCHANDORS	AMRENDRA NATH TRIPATHI AMIT UPADHYAY RAJU SHUKLA ARVIND KUMAR PANDEY RAJ KUMAR VISHWAKARMA BRIJ RAJ SINGH ABDUL SHADAB KHAN PIYUSH KUMAR TRIVEDI SAURABH SAMIR ALOK KUMAR ANISHA DWIVEDI	PREM CHANDRA RAI SATYANSHU OJHA C.S.C.
3002	DF,TO P-10	WRIA/4855/2023 (Lucknow) NB- Hon'ble S.P.Singh, J. List in top 10 cases	DR. NEERAJ CHAUBEY VS STATE OF U.P. THRU. SECY./ PRIN. SECY., TECHNICAL EDU. DEPTT. LKO. AND 3 OTHERS	IN PERSON	LALIT SHUKLA C.S.C.
3003	WC,T OP- 10,PO	WRIA/15291/2019 SERS/15291/2019 (Lucknow)	RAM SINGH AND ORS. VS STATE OF U.P.THURU.ADDL.CHIEF SECY.OF EDUCATION BASICANDORS.	MAHENDRA BAHADUR SINGH RAKESH KUMAR VIKAS SINGH	SHOBHIT MOHAN SHUKLA C.S.C.
3004	WC,T OP- 10,PO	WRIA/17855/2021 SERS/17855/2021 (Lucknow)	JITENDRA KUMAR TIWARI VS STATE OF U.P. THRU. ADDL. CHIEF SECY. TECHNICAL EDU. AND ORS.	VIJAY KUMAR BAJAPAI AKHILESH KUMAR GIRISH CHANDRA VERMA	RAJESH TEWARI ATUL KUMAR DWIVEDI C.S.C.
3005	DF,TO P- 10,PA	WRIA/29403/2021 SERS/29403/2021 (Lucknow)	RAGHVENDRA PRATAP SINGH VS STATE OF U.P. THRU. PRIN. SECY. P.W.D. LKO. AND ORS.	R.B.S. RATHAUR	NISHANT SHUKLA SHISHIR JAIN RAM RATAN C.S.C.
3006	WC,T OP- 10,PO	WRIA/2344/2022 (Lucknow)	NITISH KUMAR SONI VS STATE OF U.P. THRU. PRIN. SECY. HIGHER EDU. CIVIL SECTT. LKO. AND 3 OTHERS	DHIRENDRA PRATAP SINGH DR. SHAILENDRA SHARMA SHITESH JHA DEO PRAKASH SRIVASTAVA	ASHWANI KUMAR AGNIHOTRI C.S.C.
3007	WC,T OP-10	WRIA/4455/2023 (Lucknow)	LAL SINGH RAKESH VS U.P. POWER CORPORATION LTD. LKO. THRU. MANAGING DIRECTOR AND 2 OTHERS	KRISHNA KANT YADAV AVINASH TIWARI AJAY KUMAR OJHA UTKARSH MISRA MANOJ KUMAR MISHRA MAHENDRA PRATAP SINGH	NEERAV CHITRAVANSHI

PRIORITY CASES

3008	DF,TO P-10	WRIA/7359/2023 (Bahraich)	SARPANCH PAL VS STATE OF U.P. THRU. PRIN. SECY. PANCHAYATI RAJ LKO. AND 9 OTHERS	SUNIL KUMAR CHAUDHARY ABHISHEK SINGH KIRTI VEER SINGH ANUPAM SINGH RAVI SHANKER SINGH RAJENDRA KUMAR DUBEY	SANDEEP SINGH PANKAJ GUPTA C.S.C.
3009	DF,TO P-10	WRIA/8943/2023 (Lucknow) At:02:15 P.M.	PANKAJ PRAKASH VS SECY. DEPTT. OF FINANCIAL SERVICES MINISTRY OF FINANCE UNION OF INDIA NEW DELHI AND 11 OTHERS	IN PERSON	GAURAV MEHROTRA ANURAG SRIVASTAVA ANIL KUMAR SRIVASTAVA A.S.G.I.
	With	WRIA-385-2024 Lucknow	PANKAJ PRAKASH VS CHAIRMAN CUM MANAGING DIRECTOR, UNITED INDIA INSURANCE COMPANY LTD. THRU. DEPUTY G.M.	IN PERSON	ANURAG SRIVASTAVA GAURAV MEHROTRA

3010	NCL,T OP-10	WRIA/11843/2025 (Lucknow)	ONKAR NATH AND ANOTHER VS STATE OF U.P. THRU. ADDL. CHIEF SECY. SECONDARY EDUCATION LKO. AND 5 OTHERS	PRIYA SINGH SHARAD PATHAK	C.S.C.
3011	WC,T OP-10	WRIA/13794/2025 (Lucknow)	MAYANK YADAV VS STATE OF U.P. THRU. PRIN. SECY. AGRICULTURE LKO. AND 5 OTHERS	SAIMA KHAN ABHISEK KUMAR DIXIT	C.S.C.
3012	WC,T OP- 10,PO	WRIA/1886/2026 (Lucknow)	DR. SUSHIL KUMAR TIWARI VS UNION OF INDIA THRU. SECY. MINI. OF EDU. DEPTT. OF HIGHER EDU. NEW DELHI AND 3 OTHERS	VINOD KUMAR PANDEY SACHIN MISHRA SUYASH KUMAR PANDEY	NAVNEET KUMAR RUPENDRA KUMAR PORWAL A.S.G.I.
3013	DF,TO P-10	WRIA/3477/2026 (Lucknow)	SURENDRA KUMAR YADAV AND 10 OTHERS VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. FISHERIES GOVT. LKO. AND 3 OTHERS	SHOBH NATH PANDEY	SURESH CHANDRA VERMA C.S.C.
3014	DF,TO P-10	WRIA/4013/2026 (Faizabad)	MITHILESH VS STATE OF U.P. THRU. SECY./PRIN. SECY. DEPTT. OF AGRICULTURE EDUCATION/RESEARCH LKO. AND 2 OTHERS	KRIPA SHANKAR SHUKLA	PRASHANT KUMAR SINGH C.S.C.
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3015	DF	WRIA/3685/2025 (Hardoi)	AJAY KUMAR VS STATE OF U.P. THRU. PRIN. SECY. (BASIC EDU.) GOVT. OF U.P. LKO. AND 2 OTHERS	RAJAT SHARMA PAWAN KUMAR PANDEY AJAY KUMAR RAJEEV KUMAR SINGH	PRASHANT KUMAR SINGH C.S.C.
3016	WC,P O	WRIA/9690/2025 (Lucknow)	SUMAN SAINI VS STATE OF U.P. THRU. PRIN. SECY. BASIC DEPTT. OF BASIC EDU. LKO AND 4 OTHERS	PRAVEEN KUMAR SUDHANSHU SRIVASTAVA SAROJ KUMAR VERMA	PRADEEP TIWARI RAN VIJAY SINGH LALIT SHUKLA C.S.C.
3017	WC,P O	WRIA/9693/2025 (Lucknow)	REKHA DEVI VS STATE OF U.P. THRU. PRIN. SECY. BASIC EDUCATION DEPTT. U.P. LKO. AND 4 OTHERS	PRAVEEN KUMAR SAROJ KUMAR VERMA SUDHANSHU SRIVASTAVA	PRADEEP TIWARI RAN VIJAY SINGH LALIT SHUKLA C.S.C.
3018	NCL	WRIA/10142/2025 (Lucknow)	DEVA NAND SHUKLA VS STATE OF U.P. THRU. ADDL. CHIEF SECY. OF MADHYAMIK EDUCATION LKO. AND 8 OTHERS	PT. S. CHANDRA MANOJ KUMAR MISHRA	DEEPAK VERMA AKASH VIKRAM AMIT KUMAR SINGH C.S.C.
3019	WC,P O	WRIA/13516/2025 (Faizabad)	REEMA SINGH VS STATE OF U.P. THRU. PRIN. SECY. PANCHAYAT RAJ LKO. AND 4 OTHERS	SHOBH NATH PANDEY	C.S.C.
3020	DF	WRIA/14545/2025 (Lucknow)	KIRTI SHARMA VS STATE OF U.P. THRU. PRIN. SECY. HARIJAN AND SOCIAL WELFARE DEPTT. LKO. AND 3 OTHERS	SOM KARTIK SHUKLA RAVINDRA KUMAR RAVI	C.S.C.
3021	WC,P O	WRIA/3640/2026 (Sitapur)	AKASH SRIVASTAVA VS U.P. POWER CORPORATION LTD. THRU. CHAIRMAN AND 3 OTHERS	NEERANJAN	RAN VIJAY SINGH MANISH JAUHARI

3022	WC,P O	WRIA/3651/2026 (Lucknow)	BRAJ LAL VS STATE OF U.P. THRU. SPECIAL SECY. DEPTT. SUGAR INDUSTRY ANUBHAG 3 LKO. AND 4 OTHERS	JITENDRA BAHADUR SHOBH NATH YADAV	C.S.C.
3023	DF	WRIA/4760/2026 (Lucknow)	RAMDEEN VERMA @ RAM DEEN AND 4 OTHERS VS STATE OF U.P. THRU. PRIN. SECY. COOPERATIVE DEPTT. LKO. AND 3 OTHERS	KM. VISHWA MOHINI RAJESH KUMAR VIMAL KUMAR	JAIBIND SINGH RATHOUR ALOK SHARMA C.S.C.
3024	DF	WRIA/5033/2026 (Lucknow)	HANUMAN PRATAP VS STATE OF U.P. THRU. PRIN. SECY. BASIC EDU. DEPTT. AND 3 OTHERS	ANURAG SINGH ASHWANI VERMA AYUSH SINGH GAUR	UDAY VEER SINGH C.S.C.
3025	DF	WRIA/5070/2026 (Lucknow)	ABDUL ZAHEER KHAN VS STATE OF U.P. THRU. ADDL. CHIEF SECY. DEPTT. OF DAIRY DEVELOPMENT LKO AND 3 OTHERS	JITENDRA SINGH	ANAGH SHUKLA PANKAJ PATEL SANDEEP SHARMA C.S.C.
	With	WRIA-5090-2026 Lucknow	PANKAJ SRIVASTAVA VS STATE OF U.P. THRU. ADDL. CHIEF SECY. DEPTT. DAIRY DEVELOPMENT LKO. AND 3 OTHERS	JITENDRA SINGH	PANKAJ PATEL UTSAV MISHRA SANDEEP SHARMA C.S.C.
3026	DF	WRIA/5095/2026 (Lucknow)	UTTAM GARG VS STATE OF U.P. THRU. PRIN. SECY. MEDICAL EDU. LKO. AND ANOTHER	SANJAY KUMAR SHUKLA MRS. REENA RAJPUT APRAJITA SHUKLA	PUSHPILA BISHT C.S.C.
3027	DF	WRIA/6072/2026 (Lucknow)	SHIV KUMAR MEENA VS STATE OF U.P. THRU. ADDL. CHIEF SECY. FOREST DEPTT. LKO. AND 3 OTHERS	ALOK SINGH	VAIBHAV MISHRA C.S.C.
3028	WC,P O	WRIA/22639/2021 SERS/22639/2021 (Lucknow)	MADHVENDRA SINGH CHAUHAN VS STATE OF U.P. THRU. PRIN. SECY. FOOD AND CIVIL SUPPLY AND ORS.	GIRISH CHANDRA VERMA ABHISHEK KUMAR PANDEY MANVENDRA SINGH	MAHENDRA PRATAP SINGH C.S.C.
3029	WC,P O	WRIA/4341/2022 (Lucknow)	RAJESH KUMAR PANDEY VS STATE OF U.P. THRU ADDL CHIEF SECY DEPTT OF URBAN DEVELOPMENT LKO. AND 2 OTHERS	SHAILENDRA SINGH RAJAWAT MUKESH KUMAR	ANUPAM DWIVEDI AKHILESH PRATAP SINGH C.S.C.
	With	WRIA-4344-2022 Lucknow	SHASHI DAYAL ROY VS STATE OF U.P. THRU. ITS ADDL. CHIEF SECY. DEPTT. OF URBAN DEVLOPMENT LKO. AND 2 OTHERS	MUKESH KUMAR SHAILENDRA SINGH RAJAWAT	ISHAN KHANNA ANUPAM DWIVEDI AKHILESH PRATAP SINGH C.S.C.
3030	DF	WRIA/1181/2025 (Lucknow)	VISHWA NARAYAN SINGH VS STATE OF U.P. THRU. PRIN. SECY. MINISTRY TRANSPORT LKO. AND 4 OTHERS	PASHUPATI NATH DWIVEDI	AKHILESH KUMAR SRIVASTAVA C.S.C.
3031	WC,PO O	WRIA/2830/2025 (Lucknow)	VIJAY KUMAR SRIVASTAVA AND 4 OTHERS VS STATE OF U.P. THRU. ADDL. CHIEF SECY. HOUSING AND URBAN PLANNING DEPTT. LKO AND 6 OTHERS	MOOL SHANKAR MISHRA RAJEEV MISHRA	RATNESH CHANDRA SAMPURNA NAND SHUKLA C.S.C.

3032	DF	WRIA/9734/2025 (Lucknow)	CHINTA HARAN TRIPATHI AND ANOTHER VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF DUGDHA VIKAS U.P. LKO. AND 2 OTHERS	AMAR NATH DUBEY ANKIT DUBEY	PANKAJ PATEL C.S.C.
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3033	PO	WRIA/20519/2016 SERS/20519/2016 (Pratapgarh)	SHYAM SUNDER VS STATE OF U.P. THRU PRIN.SECY.GRAM VIKAS DEPTT.GOV.T.OF UPANDORS	RAKESH CHANDRA TEWARI RAHUL SONI AJAY KUMAR SINGH ASTHA SINGH MANOJ KUMAR SINGH MANOJ KUMAR GUPTA	C.S.C.
3034	PO	WRIA/20522/2016 SERS/20522/2016 (Lucknow)	DR.LALJI SINGH VS STATE OF U.P. THRU. PRIN.SECY. HIGHER EDUCATION AND OTHERS	NAGENDRA BAHADUR SINGH	C.S.C
3035	PO	WRIA/20544/2016 SERS/20544/2016 (Bahraich)	CHANCHARIK KUMAR PANDEY VS STATE OF U.P. THRU PRIN.SECY.BASIC EDU.CIVIL SECTT.LKO.ANDORS.	SURESH CHANDRA GOSWAMI AMRENDRA NATH TRIPATHI	KUMAR AYUSH GHAUS BEG AJAY KUMAR C.S.C.
	With	WRIA-6299-2015 SERS/6299/2015 Bahraich	SURENDRA PAL SINGH AND 2 ORS. VS STATE OF U.P. THROUGH PRIN. SECY. BASIC EDU. LKO. AND ORS.	RAJEIU KUMAR TRIPATHI	KUMAR AYUSH MONI YADAV M.M.ASTHANA SUDHANSHU CHAUHAN GHAUS BEG C.S.C.
	With	WRIA-14864-2016 SERS/14864/2016 Lucknow	AWADHESH KUMAR VERMA AND OS. VS STATE OF U.P THRU. PRIN. SECY. BASIC EDU. CIVIL SECTT. AND ORS	MRS. KOMAL JAISWAL OJUS L RAJEIU KUMAR TRIPATHI	KUMAR AYUSH M.M. ASTHANA GHAUSE BEG C.S.C
3036	PO	WRIA/20875/2016 SERS/20875/2016 (Faizabad)	SMT. UZMA AMANAT VS STATE OF U.P. THRU PRIN.SECY.DEPTT.OF BASIC EDU.LUCKNOW ANDORS	VINOD KUMAR SINGH	MOHD. ATEEQ KHAN GAURI SHANKAR MAURYA M.A. AUSAF AJAY KUMAR C.S.C.
	With	WRIA-17069-2016 SERS/17069/2016 Faizabad	SMT. UZMA AMANAT VS STATE OF U.P. THRU PRIN.SECY.DEPTT.OF BASIC EDU.LKO. AND ORS.	VINOD KUMAR SINGH	AJAY KUMAR C.S.C.
3037	PO	WRIA/20938/2016 SERS/20938/2016 (Unnao)	RAMAI VS STATE OF U.P THRU PRIN SECY BASIC EDU LKO AND ORS	O.P TIWARI	ABHINAV SINGH RAJIV SINGH CHAUHAN C.S.C
3038	PO	WRIA/21010/2016 SERS/21010/2016 (Ambedkar Nagar)	SURENDRA KUMAR SRIVASTAVA VS STATE OF U.P.THRU SECY.NAGAR VIKAS VIBHAG ANUBHAG-6 LKO.ANDORS	SABIR ALI	RAKESH KUMAR CHAUDHARY HIMANSHU VERMA C.S.C.
3039	PO	WRIA/21076/2016 SERS/21076/2016 (Lucknow)	AMIT KUMAR TIWARI VS STATE OF U.P. SECY.AGRICULTURE MARKETING AND AGRICULRE AND ORS.	PANNA LAL GUPTA VINOD KUMAR NEELIMA JAISWAL D.P. DUTT TIWARI	AVINASH CHANDRA RAJIV SINGH CHAUHAN NARESH CHANDRA MEHROTRA C.S.C.
3040	PO	WRIA/21154/2016 SERS/21154/2016 (Lucknow)	SMT. ASHA YADAV VS STATE OF U.P. THRU PRIN.SECY.PERSONAL/KARMIK LUCKNOW AND ORS.	YOGENDRA KUMAR MISHRA	PUNEET CHANDRA C.S.C.

3041	PO	WRIA/21252/2016 SERS/21252/2016 (Lucknow)	SHATROHAN LAL TRIVEDI VS STATE OF U.P. THRU SECY.URBAN DEVELOPMENT CIVIL SECTT.AND ORS.	ANURAG NARAIN SRIVASTAVA	HEMRAJ MISHRA C.S.C.
3042	PO	WRIA/21253/2016 SERS/21253/2016 (Lakhimpur Kheri)	GEETA DEVI VS EXECUTIVE OFFICER NAGAR PANCHAYAT OEL DAKHWA KHERI AND ORS.	SUBODH AWASTHI	PANKAJ VERMA C.S.C.
3043	PO	WRIA/21286/2016 SERS/21286/2016 (Gonda)	MURLI DHAR MISRA VS STATE OF U.P. THRU PRIN.SECY.ENERGY UP CIVIL SECTT.LKO.AND ORS	SHIKHAR ANAND AMITA ANAND	AMIT KR. SINGH BHADURIYA KRISHNA KUMAR PANDEY C.S.C.
3044	PO	WRIA/21327/2016 SERS/21327/2016 (Allahabad)	NEHA SINGH AND ANOTHER VS STATE OF U.P.THURU PRIN.SECY.BASIC EDU.CIVIL SECTT.LKO.AND ORS.	MANISH KUMAR	UDAY VEER SINGH RAHUL SHUKLA C.S.C.
	With	WRIA-21377-2016 SERS/21377/2016 Lucknow	RUBY VERMA VS STATE OF U.P. THRU SECY.BASIC EDU.DEPTT.GOV.T.OF UP LKO.ANDORS.	SHRAWAN KUMAR VERMA	RAHUL SHUKLA C.S.C.
3045	PO	WRIA/21329/2016 SERS/21329/2016 (Pratapgarh)	RAM KHELAWAN MAURYA VS STATE OF U.P.THURU PRIN.SECY.BASIC EDU.CIVIL SECTT.LKO.AND ORS.	HANUMANT LAL YADAV	P.K. SINGH BISEN C.S.C.
	With	WRIA-21391-2016 SERS/21391/2016 Pratapgarh	RAM HIT YADAV VS STATE OF U.P. THRU PRIN.SECY.BASIC EDU.CIVIL SECTT.LKO.ANDORS.	HANUMANT LAL YADAV	P.K. SINGH BISEN P.K. SINGH BISEN C.S.C.
3046	PO	WRIA/21345/2016 SERS/21345/2016 (Gonda)	AKHILESH KUMAR RATHAUR VS UNION OF INDIA THRU SECY.MINISTRY OF RURAL DEVELOPMENT AND ORS	AMIT KR. SINGH BHADAURIYA	A.S.G. C.S.C.
3047	PO	WRIA/21393/2016 SERS/21393/2016 (Lucknow)	SMT. NEHA SINGH VS STATE OF U.P. THRU SECY.BASIC EDU.CIVIL SECTT.LKO.ANDORS.	PT. S. CHANDRA AMIT KUMAR GUPTA RANVIJAY SINGH AJAY PRATAP SINGH RAGHVENDRA KUMAR SINGH II	J.B.S. RATHOUR C.S.C.
3048	PO	WRIA/21430/2016 SERS/21430/2016 (Rae Bareli)	MUNNA LAL AND ANOTHER VS STATE OF U.P. THRU SECY. BASIC EDU.DEPTT..CIVIL SECTT. AND ORS	RAJ KUMAR MISHRA GOPAL PANDEY PRADEEP SHUKLA ANJANI KUMAR DVIVEDI	SHIVAM SHARMA NAVENDU SRIVASTAVA C.S.C.
3049	PO	WRIA/21475/2016 SERS/21475/2016 (Faizabad)	AVADHENDRA SINGH VS STATE OF U.P THRU.SECY.TRANSPORT CIVL SECTT. LKO.AND ORS.	KAUSHAL KUMAR MISHRA JAI PRAKASH YADAV	AKHILESH KUMAR SRIVASTAVA CHANDRA SHEKHAR PANDEY ANUJ KUDESIA C.S.C
3050	PO	WRIA/21536/2016 SERS/21536/2016 (Sitapur)	VINAY LUXMI AND ANOTHER VS STATE OF U.P.THURU PRIN.SECY.BASIC EDU.CIVIL SECTT.LKO.AND ORS.	ARVIND KUMAR GIRISH CHANDRA VERMA	AJAY KUMAR M.M. ASTHANA SHOBHIT MOHAN SHUKLA C.S.C.
3051	PO	WRIA/21692/2016 SERS/21692/2016 (Lucknow)	SMT. CHANDRAWATI SINGH VS STATE OF U.P. THRU PRIN.SECY.BASIC EDU.CIVIL SECTT.LKO.ANDORS.	JAI PRATAP SINGH AJAY PRATAP SINGH V.K.CHAUHAN BRIJENDRA SINGH SURENDRA PRATAP SINGH	AJAY KUMAR VINDYAWASINI KUMAR C.S.C.

3052	PO	WRIA/21782/2016 SERS/21782/2016 (Hardoi)	RAM SHANKER MISHRA VS STATE OF U.P. THRU SECY.COOPERATIVE SOCIETIES UP SECTT. AND ORS	KRISHNA KUMAR DIXIT KISHORE KUMAR SHARMA RAVI SRIVASTAVA ARUNENDRA NATH MISHRA KM. MADHURIMA BHARGAVA	C.S.C.
3053	PO	WRIA/21818/2016 SERS/21818/2016 (Azamgarh)	ANURAG PATHAK AND 3 ORS. VS UP POWER TRANSMISSION CORPORATION LTD. THR CHAIRMANCUM MDANDORS	ANURAG SHUKLA	DR. ASHUTOSH MISHRA PUNEET CHANDRA
3054	PO	WRIA/21913/2016 SERS/21913/2016 (Amethi (csm Nagar))	TRIBHUWAN DUTT UPADHYAYA VS STATE OF U.P. THRU PRIN.SECY.SECONDARY EDU.CIVIL SECTT.ANDORS.	GIRISH CHANDRA VERMA AMIT KANT SAXENA ANAND KUMAR SHUKLA VIVEK KUMAR TIWARI AVINASH CHANDRA PANDEY RAHUL ROSHAN DUBEY	C.S.C.
3055	PO	WRIA/21930/2016 SERS/21930/2016 (Shravasti)	SMT. RAJPATI AND ANOTHER VS STATE OF U.P. THRU PRIN.SECY.BASIC EDU.CIVIL SECTT.LKO.ANDORS.	MOHD. TABREZ IQBAL TAJDAR AHMAD	JAI KUMAR JYOTI SIKKA C.S.C.
3056	PO	WRIA/22162/2016 SERS/22162/2016 (Lucknow)	ABHISHEK SINGH VS ORIENTAL BANK OF COMNERCE THRU CHAIRMAN-CUM-M.D. AND OTHERS	VINOD KUMAR SINGH	SANTOSH KR. YADAV WARSI VINAY SHANKER
3057	PO	WRIA/22468/2016 SERS/22468/2016 (Faizabad)	VIKASH GAUTAM VS STATE OF U.P. THRU PRIN.SECY.PANCHAYATI RAJ CIVIL SECTTANDORS.	ALOK KUMAR PANDEY NITEESH KUMAR	RAJEEV NARAYAN PANDEY C.S.C.
3058	PO	WRIA/22472/2016 SERS/22472/2016 (Faizabad)	VIJAY KUMAR YADAV VS STATE OF U.P. THRU PRIN.SECY.PANCHAYATI RAJ LUCKNOW AND ORS.	ALOK KUMAR PANDEY NITEESH KUMAR VINEET KUMAR VERMA	RAJEEV NARAYAN PANDEY C.S.C.
3059	PO	WRIA/22602/2016 SERS/22602/2016 (Lucknow)	PAWAN KUMAR YADAV VS STATE OF U.P. THRU SECY.OF MADHYAMIK EDU.CIVIL SECTT. AND ORS.	PT. S. CHANDRA RAVI KANT MISHRA	NITESH YADAV JAI PRAKASH YADAV C.S.C.
3060	PO	WRIA/22630/2016 SERS/22630/2016 (Shravasti)	SURESH KUMAR GUPTA VS UNION OF INDIA THRU SECY.MINISTRY OF HUMAN RESOURCE AND ORS.	RAJEIU KUMAR TRIPATHI	G.M.KAMIL JYOTI SIKKA A.S.G. C.S.C.
3061	PO	WRIA/22652/2016 SERS/22652/2016 (Pratapgarh)	PRADEEP KUMAR VISHWKARMA VS REGISTRAR COOPERATIVE SOCIETIES UP LUCKNOW AND OTHERS	NAGENDRA BAHADUR SINGH	DINESH KUMAR OJHA C.S.C.
3062	PO	WRIA/22654/2016 SERS/22654/2016 (Lucknow)	SHWETA RAJVANSHI VS STATE OF U.P. THRU SECY.BASIC EDU.GOV.T.OF U.P. LKO. AND ORS.	DHARM RAJ MISHRA VINEET MISHRA	AJAY KUMAR C.S.C.
3063	WC,P O	WRIA/17100/2016 SERS/17100/2016 (Lucknow)	RAJESH KUMAR VS ORIENTAL BANK OF COMMERCE THRU. EXECUTIVE DIRECTOR AND 3 ORS.	RAMA PATI SHUKLA SUNDER LAL SANJAY KUMAR RAO SHARAD KUMAR SHARMA	PASHU PATI PRATAP SINGH VINAY SHANKAR

PRIORITY CASES

3064	DF	WRIA/31812/2017 SERS/31812/2017 (Barabanki)	SMT. IRFANA VS S.B.I. THRU.MANAGING DIR./CHAIRMAN CENTRAL OFF.MUMBAI AND ORS.	FAROOQAHMAD MOHD. NAFEESH QURAISHI AJAY SRIVASTAVA	ANURAG SRIVASTAVA UMESH CHANDRA CHATURVEDI
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3065	WC,P O	WRIA/6175/2018 SERS/6175/2018 (Allahabad)	SMT. ANUPAMA YADAV VS STATE OF U.P. THRU SECY.BASIC EDU.CIVIL SECTT.LKO.AND ORS.	A.Z. SIDDIQUI AMOL DIXIT	PRASHANT KUMAR SINGH RAN VIJAY SINGH AJAY KUMAR C.S.C.
3066	WC,P O	WRIA/7233/2018 SERS/7233/2018 (Lucknow)	OM PRAKASH SRIVASTAVA AND 27 ORS. VS STATE OF U.P. THRU SECY.CO- OPERATIVE CIVIL SECTT.LKO. AND ORS.	DR. V.K. SINGH PRAVEEN KUMAR SAROJ KUMAR VERMA RAM KUSHAL TIWARI	C.S.C.
3067	WC,P O	WRIA/32217/2018 SERS/32217/2018 (Lucknow)	KARUNESH CHANDRA MISHRA VS STATE OF U.P. THRU PRIN.SECY.SECONDARY EDU.LUCKNOW AND ORS.	AMBIKA PRASAD MISHRA RAKESH MISHRA	C.S.C.
3068	WC,P O	WRIA/13129/2019 SERS/13129/2019 (Lucknow)	PRADEEP KUMAR VS STATE OF U.P. THRU PRIN.SECY. CO-OPERATIVE LUCKNOW AND ORS.	MANISH MANI SHARMA	C.S.C.
3069	WC,P O	WRIA/19893/2019 SERS/19893/2019 (Sitapur)	SMT. GYANWATI VS STATE OF U.P. THRU ADDL.CHIEF SECY.BASIC EDU. LUCKNOW AND ORS.	DEV KUMAR TRIPATHI NARENDRA KUMAR	RISHABH TRIPATHI SHOBHIT MOHAN SHUKLA AJAY KUMAR C.S.C.
3070	WC,P O	WRIA/36051/2019 SERS/36051/2019 (Sitapur)	ITWARI LAL VS STATE OF U.P.THURU.ADDL.CHIEF SECY.BASIC EDUCATION LKO.AND ORS.	DEV KUMAR TRIPATHI NARENDRA KUMAR	RISHABH TRIPATHI SHOBHIT MOHAN SHUKLA C.S.C.
3071	WC,P O	WRIA/2493/2020 SERS/2493/2020 (Lucknow)	SAURABH PRAKASH SRIVASTAVA AND ORS. VS STATE OF U.P.THURU PRIN.SECY.MEDICAL HEALTH ANDFAMILY WELF.ANDORS	AVINASH TIWARI	SHUBHAM TRIPATHI ABHINAV N TRIVEDI RAVI SHANKER TEWARI C.S.C.
3072	DF E-File	WRIA/14662/2020 SERS/14662/2020 (Basti)	INDRA MATI VS STATE OF U.P. THRU. PRIN.SECY. BASIC EDUCATION AND ORS.	SANTOSH KR. YADAV WARS ISHA SINGH RATI YADAV POOJA PAL ARUN KUMAR RAJWANSHI VINEET KUMAR YADAV	AJAY C B SINGH AMIT KUMAR GUPTA C.S.C.

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3073	DF	WRIA/2660/2021 SERS/2660/2021 (Lucknow)	DR.RAGHVENDR PRATAP SINGH VS STATE OF U.P.THURU.SECY.INTERMEDIATE EDUCATION AND ORS.	R.K.S. CHAUHAN	KRISHNA KUMAR SINGH SHASHWAT BAJPAI MANOJ KUMAR PANDEY S M SINGH ROYEKWAR DR. DEEPTI SINGH C.S.C.
3074	WR	WRIA/3137/2021 SERS/3137/2021 (Lucknow)	SURESH KUMAR PANDEY VS STATE OF U.P. THRU.SECY. BASIC EDUCATION AND ORS.	VIJAY PATHAK RAKESH PATHAK	NEERAJ CHAURASIYA C.S.C.
3075	WC,P O	WRIA/14683/2021 SERS/14683/2021 (Lucknow)	RAKESH KUMAR VS STATE OF U.P. THRU. SECY. PUBLIC SECTOR INDUS. LKO. AND ORS.	GIRISH KUMAR PANDEY UMESH DIXIT	RAJEEVA KUMAR SINHA SURYA PRAKASH SINGH SHREEPRAKASH SINGH C.S.C.
3076	WC,PO	WRIA/22794/2021 SERS/22794/2021 (Sitapur)	DEEPAK GUPTA VS STATE OF U.P. THRU. PRIN. SECY. RURAL DEVELOPMENT LKO AND ORS	VIJAY SHANKAR TRIVEDI SARYU PRASAD TIWARI SANDEEP KUMAR SRIVASTAVA	C.S.C.

3077	WC,P O	WRIA/23512/2021 SERS/23512/2021 (Lucknow)	ANJALI YADAV VS STATE OF U.P. THRU. ADDL.CHIEF SECY. PANCHAYAT RAJ AND ORS.	MADAN GOPAL TRIPATHI SANTOSH KUMAR YADAV PHOOL BUX SINGH VIKAS PANDEY MOHD.MATEEN RAMESH KUMAR PATHAK	RAM SWAROOP RAYEES AHMAD KHAN PANKAJ GUPTA C.S.C.
3078	DF	WRIA/272/2022 (Lucknow)	SUBHADRA KUMARI VS STATE OF U.P. THRU. PRIN. SECY. BASIC EDUCATION LKO. AND 2 OTHERS	UMA SHANKER	SHIVAM SHARMA C.S.C.
3079	WC,P O	WRIA/1169/2022 (Sitapur)	RAM NARESH VS STATE OF U.P. THRU. SECY. BASIC EDUCATION LKO. AND 3 OTHERS	GIRISH KUMAR PANDEY SHER BAHADUR YADAV	JAIBIND SINGH RATHOUR C.S.C.
3080	WC,P O	WRIA/1918/2022 (Lucknow)	BIRJPAL SINGH VS STATE OF U.P. THRU. ITS PRIN. SECY. FOOD AND CIVIL SUPPLIES SECTT. LKO. AND 3 OTHERS	SATENDRA NATH RAI	MAHENDRA PRATAP SINGH RAHUL SHUKLA C.S.C.
3081	WC,P O	WRIA/4585/2022 (Gonda)	SHILPI SINGH VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF PANCHAYATRAJ LKO. AND 7 OTHERS	SURYA NARAYAN MISHRA	FIROZ AHMAD KHAN PANKAJ GUPTA C.S.C.
3082	WC,P O	WRIA/5021/2022 (Lucknow)	ARVIND SINGH AND 2 OTHERS VS STATE OF U.P. THRU. ITS ADDL. CHIEF SECY. DEPTT. OF SECONDARY EDUCATION . LUCKNOW AND 3 OTHERS	KIRTI KAR TRIPATHI SHAHBAAZ KHAN SHRIKANT TRIPATHI	RAJ KR SINGH SURYVANSHI C.S.C.
3083	WC,P O	WRIA/5449/2022 (Lucknow)	DIGENDRA PAL SINGH AND 3 OTHERS VS COOPERATIVE TRIBUNAL U.P. LUCKNOW THRU. SECY. AND 4 OTHERS	ANJANI NATH KHARE HIMANSHU KUMAR BACHHIL	C.S.C. SUDHANSHU CHAUHAN
3084	WC,P O	WRIA/6104/2022 (Lucknow)	SUDHIR SRIVASTAVA AND ANOTHER VS STATE OF U.P. THRU. PRIN. SECY. MEDICAL HEALTH AND FAMILY WELFARE DEPTT. LKO. AND ANOTHER	VIVEK KUMAR SRIVASTAVA YATINDRA SRIVASTAVA	AVINASH CHANDRA SIDDHARTHA SINGH C.S.C.
3085	DF	WRIA/6393/2022 (Lucknow)	RAJESH KUMAR SRIVASTAVA VS STATE U.P. THRU. ADDL. CHIEF. SECY., DEPTT. OF HOUSING AND URBAN PLANNING, LKO. AND ANOTHER	BRIJESH KUMAR SINGH	SARVESH TRIPATHI RATNESH CHANDRA C.S.C.
3086	DF	WRIA/906/2023 (Pratapgarh)	RAM MILAN PANDEY VS STATE OF U.P. THRU. PRIN. SECY. NAGAR VIKAS LKO. AND OTHERS	PANKAJ SHUKLA	P.K. SINGH BISEN C.S.C.

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3087	WC,P O	WRIA/2430/2023 (Pratapgarh)	ASHOK KUMAR TIWARI VS STATE OF U.P. THRU. PRIN. SECY. SECONDARY EDUCATION LKO. AND 3 OTHERS	ABHISHEK SINGH SHASHWAT BAJPAI KRISHNA KUMAR SINGH MANOJ KUMAR PANDEY AKHAND KUMAR PANDEY	ATUL KUMAR DWIVEDI C.S.C.
3088	WC,PO	WRIA/3044/2023 (Lucknow)	DEVENDRA SINGH RATHORE VS STATE OF U.P. THRU. PRIN. SECY. AVAS EVAM SAHRI NIYOJAN VIBHAG LKO. AND ANOTHER	AJEET SRIVASTAV RAMESH CHANDRA PANDEY	KRISHNA KUMAR PANDEY RATNESH CHANDRA C.S.C.

3089	MO	WRIA/6235/2023 (Lucknow) Order In Conection	GANESHI DUTT SINGH VS STATE OF U.P. THRU. ADDL. CHIEF SECY. DEPTT. OF HOUSING AND URBAN PLANNING LKO.	AMIT KUMAR SINGH VIJAY VIKRAM SINGH	C.S.C.
	With	WRIA-20934-2021 SERS/20934/2021 Lucknow	RAMESH CHANDRA MISHRA AND ORS. VS STATE OF U.P. THRU. PRIN. SECY. HOUSING AND URBAN PLANNING LKO	UTKARSH KUMAR SHIREESH KUMAR	C.S.C.
	With	WRIA-29070-2021 SERS/29070/2021 Lucknow	VIJAY PRATAP SINGH RAIKWAR VS STATE OF U.P. THRU PRIN SECY HOUSING AND URBAN PLANNING	UTKARSH KUMAR SHIREESH KUMAR	SURYA KANT SINGH C.S.C.
	With	WRIA-5555-2022 Lucknow	ANIL BHATNAGAR VS STATE OF U.P. THRU. PRIN. SECY. DEPT. OF HOUSING AND URBAN PLANNING, LKO.	UTKARSH KUMAR SHIREESH KUMAR	C.S.C.
	With	WRIA-9547-2024 Lucknow	HIRA LAL SINGH VS STATE OF U.P. THRU. PRIN. SECY./ADDL. CHIEF SECY. HOUSING/URBAN PLANNING DEPTT. LKO. AND ANOTHER	AMIT KUMAR BIRENDRA KUMAR YADAV	JYOTINJAY VERMA C.S.C.

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3090	DF	WRIA/8611/2023 (Faizabad)	SHER MOHAMMAD KHAN VS STATE OF U.P. THRU. ITS SECY. DEPTT. OF AGRICULTURE EDUCATION AND RESEARCH LKO. AND 5 OTHERS	KRIPA SHANKAR SHUKLA DIVYA MALVIYA RAJEEV MISHRA BINA KUMARI BAJPAI SANANDAN KUMAR MISRA	PRASHANT KUMAR SINGH C.S.C.
3091	DF	WRIA/8821/2023 (Sitapur)	VINAY KAUSHAL VS BANK OF BARODA CORPORATE CENTRE MUMBAI THRU ITS CHAIRMAN AND 2 OTHERS	VIVEK KUMAR TRIPATHI IN PERSON RAKESH CHANDRA TEWARI	ANAND KUMAR SINGH ANAND KUMAR PRASHANT KUMAR SRIVASTAVA
3092	WC,P O	WRIA/605/2024 (Lucknow)	RAMESH CHANDRA GUPTA VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF CULTURE LKO. AND 4 OTHERS	MOHD. ATEEQ KHAN	PRAMENDRA KUMAR SINGH C.S.C.
3093	WC,P O	WRIA/1714/2024 (Lucknow)	GYAN CHANDRA BHARTI AND OTHERS VS STATE OF U.P. THRU. PRIN. SECY. NAGAR VIKAS LKO. AND OTHERS	ARVIND KUMAR VISHWAKARMA	SHAILENDRA SINGH CHAUHAN NAMIT SHARMA C.S.C.
3094	WC,P O	WRIA/1886/2024 (Lucknow)	VIRENDRA KUMAR RAVI VS CHAIRMAN U.P. RAJKIYA NIRMAN NIGAM LTD. U.P. LKO. AND 5 OTHERS	ARUN KUMAR SHUKLA AVINASH TIWARI BRIJENDRA KUMAR SINGH AWANTIKA SHARMA ANAND KUMAR PANDEY	PRASHANT SINGH ATAL
3095	DF	WRIA/2023/2024 (Lucknow)	SMT. MAYA VS STATE OF U.P. THRU. PRIN. SECY. NAGAR VIKAS U.P. LKO. AND 2 OTHERS	ARVIND KUMAR VISHWAKARMA	SHAILENDRA SINGH CHAUHAN NAMIT SHARMA C.S.C.

3096	DF	WRIA/2467/2024 (Lucknow)	MONTY KUMAR VS COMMISSIONER SUGARCANE AND SUGAR CHAIRMAN STATE SUGARCANE SERVICE AUTHORITY LKO. AND 3 OTHERS	DAYA SHANKAR YADAV	PARMANAND ASTHANA
3097	WC,P O	WRIA/3385/2024 (Sultanpur)	SAROJ DEVI @ SAROJ VS STATE OF U.P. THRU. SECY. BASIC EDUCATION LKO. AND ANOTHER	SANTOSH KUMAR SINGH UDAY PRATAP SINGH RAM CHANDRA DWIVEDI	SHAILENDRA SINGH RAJAWAT C.S.C.
3098	WC,P O	WRIA/4011/2024 (Lucknow)	AJAY KUMAR AND ANOTHER VS CANARA BANK THRU. ITS CHAIRMAN CUM MANAGING DIRECTOR AND 5 OTHERS	VIJAY KUMAR TIWARI AVINASH TIWARI	VINAY SHANKAR
3099	DF	WRIA/4326/2024 (Lucknow)	RAM SINGH VS STATE OF U.P. THRU. PRIN. SECY. SOCIAL WELFARE DEPTT. LKO. AND 5 OTHERS	D.K. SINGH CHAUHAN	C.S.C.
3100	WC,P O	WRIA/5633/2024 (Lucknow)	SMT. REETA MISHRA VS STATE OF U.P. THRU. ITS SECY. DEPTT. OF SANSKRIT EDUCATION LKO AND 4 OTHERS	SHOBH NATH PANDEY	ALOK KUMAR TRIPATHI RISHABH TRIPATHI C.S.C.
3101	WC,P O	WRIA/5900/2024 (Faizabad)	RAM NAYAN TIWARI VS STATE OF U.P. THRU. PRIN. SECY. HIGHER EDUCATION LKO. AND 5 OTHERS	SHOBH NATH PANDEY	ALOK KUMAR TRIPATHI C.S.C.
3102	WC,P O	WRIA/5918/2024 (Balrampur)	DUKH HARAN NATH MISHRA VS STATE OF U.P. THRU. PRIN. SECY. COOPERATIVE SOCIETIES LKO. AND 6 OTHERS	RAM KUMAR SINGH VIMAL KUMAR KM. VISHWA MOHINI RAJESH KUMAR	ALOK SHARMA JAIBIND SINGH RATHOUR C.S.C.
3103	DF	WRIA/7091/2024 (Lucknow)	SANDEEP VS UNION OF INDIA THRU. FINANCE SECY. MINISTRY OF FINANCE AND 4 OTHERS	BRIJESH KUMAR MISHRA	ANURAG SRIVASTAVA A.S.G.I.
3104	WC,P O	WRIA/7280/2024 (Lucknow)	AVADHESH KUMAR GAUTAM VS STATE OF U.P. THRU. PRIN. SECY. MEDICAL EDU. LKO AND 3 OTHERS	PRADEEP RASTOGI TOSHENDRA KUMAR SOURABH RASTOGI	SHUBHAM TRIPATHI C.S.C.
3105	WC,P O	WRIA/7465/2024 (Lucknow)	SMT. USHA SINGH VS MANAGING DIRECTOR (RURAL) U.P. JAL NIGAM LKO AND 3 OTHERS	DR.VED PRAKASH VIJAI PRAKASH SRIVASTAVA MUKUL	SAMIR OM
3106	DF	WRIA/7599/2024 (Lucknow)	PRAHALAD SINGH VS STATE OF U.P. THRU. SECY./ PRIN. SECY., DEPTT. AGRICULTURE EDU. AND RESEARCH, LKO. AND 7 OTHERS	KRIPA SHANKAR SHUKLA SWATANTRA KUMAR SHUKLA	SATYANSHU OJHA PRASHANT KUMAR SINGH C.S.C.
3107	DF	WRIA/8226/2024 (Lucknow)	ALOPI PRASAD VS U.P. STATE WAREHOUSING CORPORATION HEAD OFFICE, NEW HYDERABAD, LKO. THRU. M.D. AND 2 OTHERS	RATNESH SINGH TOMAR SURYA PRAKASH	SHIVENDRA S SINGH RATHORE VIJAY VIKRAM SINGH RAKESH KUMAR CHAUDHARY
3108	DF	WRIA/8429/2024 (Ambedkar Nagar)	MANDVI UPADHYAY VS STATE OF U.P. THRU. PRIN. SECY. (PANCHAYATI RAJ) LKO. AND 7 OTHERS	ADITYA TIWARI MUKTESHWAR MISHRA SARVESH UPADHYAY	C.S.C.

3109	WC,P O	WRIA/9608/2024 (Lucknow)	PROFESSOR (DR.) DEBANGANA RAJPUT VS STATE OF U.P. THRU. PRIN. SECY. HIGHER EDU. LKO. AND 4 OTHERS	ARVIND KUMAR TRIPATHI SARVESH KUMAR	PRABHAT NARAYAN SRIVASTAVA DR. SHIVJI SHUKLA ANURAG KUMAR SINGH C.S.C.
3110	DF	WRIA/9621/2024 (Lucknow)	ANIL KUMAR PANDEY VS STATE OF U.P. THRU. PRIN. SECY. CO-OPERATIVE LKO AND 5 OTHERS	NAVEEN MISHRA JITENDRA KUMAR VERMA VIRIJENDRA KUMAR SINGH AMIT KUMAR SINGH	RAKESH KUMAR CHAUDHARY C.S.C.
3111	WC,P O	WRIA/10105/2024 (Lucknow)	SMT. SAVITRI DEVI VS STATE OF U.P. THRU. PRIN. SECY. COOPERATIVE GOVT. OF U.P. LKO. AND 4 OTHERS	JAI BAHADUR SINGH	RAKESH KUMAR CHAUDHARY C.S.C.
3112	WC,P O	WRIA/11827/2024 (Lucknow)	SHIVKARAN VS U.P. STATE WAREHOUSING CORPORATION HEAD OFFICE LKO. THRU. MANAGING DIRECTOR AND 2 OTHERS	RATNESH SINGH TOMAR SURYA PRAKASH	ANUJ TAANDON SHIVENDRA S SINGH RATHORE
	With	WRIA-12264-2024 Lucknow	SHIV KARAN VS U.P. STATE WAREHOUSING CORPORATION HEAD OFFICE HYDERABAD LKO THRU. MANAGING DIRECTOR AND 2 OTHERS	SURYA PRAKASH RATNESH SINGH TOMAR	ANUJ TAANDON RAKESH KUMAR CHAUDHARY
3113	WC,P O	WRIA/12124/2024 (Lucknow)	NARENDRA KUMAR VS STATE OF U.P. THRU. SECY. NAGAR VIKAS CIVIL SECTT. LKO AND 3 OTHERS	NEELIMA SHARMA DEVESH KUMAR SINGH	RAM KUMAR SINGH C.S.C.
3114	WC,P O	WRIA/12413/2024 (Lucknow)	GYAN PRAKASH SRIVASTAVA VS STATE OF U.P. THRU. PRIN. SECY. BASIC EDUCATION LKO. AND 7 OTHERS	DINESH KUMAR	RAJENDRA SINGH C.S.C.
3115	WC,P O	WRIA/12608/2024 (Faizabad)	VINOD KUMAR SINGH AND 22 OTHERS VS BARODA U.P. BANK GORAKHPUR THRU. CHAIRMAN AND 3 OTHERS	SHUBHANKAR SINGH	AVDHESH SHUKLA
3116	DF	WRIA/632/2025 (Lucknow)	ANURAG SINGH VS STATE OF U.P. THRU. SECY. HIGHER EDUCATION LKO. AND 2 OTHERS	MOHD. ATEEQ KHAN	ANURAG KUMAR SINGH C.S.C.
3117	DF	WRIA/1767/2025 (Lucknow)	PRAGYA SINGH, ASSISTANT STATE ORGANIZING COMMISSIONER (GUIDE), AYODHYA VS STATE OF U.P. THRU. ADDL. CHIEF SECY. SECY. EDUCATION LKO. AND 3 OTHERS	GIRDHARI LAL YADAV PRIYANKA PAL NEELANJALI GUPTA	HARI PRASAD GUPTA C.S.C.
3118	DF	WRIA/1898/2025 (Lucknow)	ADITYA KUMAR VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF FOOD SAFETY AND DRUG ADMINISTRATION LKO. AND 2 OTHERS	AJAY PRATAP SINGH YOGESH SONI	C.S.C.
	With	WRIA-6466-2025 Lucknow	DINESH KUMAR DUBEY AND 3 OTHERS VS STATE OF U.P. THRU. ITS PRIN. SECY. DAIRY DEPTT. LKO. AND ANOTHER	DHIRENDRA KUMAR MISHRA	C.S.C.

3119	WC	WRIA/1911/2025 (Lucknow) Order in Conection	RAM GOPAL TIWARI AND 4 OTHERS VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF BASIC EDU. LKO AND 3 OTHERS	DWIJENDRA MISHRA	ABHINAV SINGH C.S.C.
	With	WRIA-3328-2025 Lucknow	BANSH RAJ VERMA AND 8 OTHERS VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF BASIC EDU. LKO AND 3 OTHERS	RAJNEESH MISHRA DWIJENDRA MISHRA	PRASHANT KUMAR SINGH C.S.C.
	With	WRIA-5077-2025 Barabanki	LAXMI KANT SHUKLA AND ANOTHER VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF BASIC EDU. LKO AND 3 OTHERS	GARIMA SINGH DURGA PRASAD SHUKLA	RAN VIJAY SINGH UDAY VEER SINGH C.S.C.
	With	WRIA-6477-2025 Lucknow	RAJENDRA PRASAD YADAV AND 26 OTHERS VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. BASIC EDU. GOVT. OF U.P. LKO. U.P. AND 3 OTHERS	RAJNEESH MISHRA DWIJENDRA MISHRA	PRASHANT KUMAR SINGH C.S.C.
	With	WRIA-6530-2025 Lucknow	MUNSHI LAL DWIVEDI VS STATE OF U.P. THRU. PRIN. SECY. BASIC EDUCATION LKO. AND 3 OTHERS	KULDEEP SINGH KALHANS	UDAY VEER SINGH C.S.C.
	With	WRIA-6607-2025 Lucknow	SATYA PRAKASH PANDEY AND 17 OTHERS VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF BASIC EDUCATION LKO. AND 3 OTHERS	UMESH SINGH	PRASHANT KUMAR SINGH C.S.C.
	With	WRIA-6618-2025 Sitapur	MOHD NAIMUDDIN ANSARI AND 14 OTHERS VS STATE OF U.P. THRU. ADDL. CHIEF SECY. BASIC EDUCATION LKO. AND 3 OTHERS	RICHA SRIVASTAVA SUNEEL KUMAR SINGH KALHANS SHIKHA SRIVASTAVA	RISHABH TRIPATHI C.S.C.
	With	WRIA-6692-2025 Lucknow	SMT VIDYAWATI TRIPATHI AND 3 OTHERS VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF BASIC EDU. LKO. AND 5 OTHERS	KAMLESH KUMAR SHUKLA CHANDRA SHEKHER PANDEY	SHAILENDRA SINGH RAJAWAT RAN VIJAY SINGH C.S.C.
	With	WRIA-7084-2025 Lucknow	KRISHNA PRASAD AND 14 OTHERS VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF BASIC EDU. LKO. AND 3 OTHERS	VIKAS VERMA	RAVI PRAKASH YADAV C.S.C.
	With	WRIA-7115-2025 Lucknow	SHIV BARAN SINGH AND 10 OTHERS VS STATE OF U.P. THRU. PRIN. SECY. MADHYAMIK SHIKSHA LKO AND 3 OTHERS	VIKAS VERMA	C.S.C.
	With	WRIA-7305-2025 Sitapur	BILKIS BANO AND ANOTHER VS STATE OF U.P. THRU. ADDL. CHIEF SECY. BASIC EDUCATION DEPTT. LKO. AND 3 OTHERS	SUNEEL KUMAR SINGH KALHANS SHIKHA SRIVASTAVA	RISHABH TRIPATHI C.S.C.
	With	WRIA-7447-2025 Sitapur	MOHD. RASHID AND 3 OTHERS VS STATE OF U.P. THRU. ADDL. CHIEF SECY. BASIC EDUCATION DEPTT. LKO. AND 3 OTHERS	RICHA SRIVASTAVA SUNEEL KUMAR SINGH KALHANS SHIKHA SRIVASTAVA	RISHABH TRIPATHI C.S.C.

With	WRIA-7594-2025 Lucknow	DEONATH YADAV VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF BASIC EDU. LKO. AND 4 OTHERS	PRASHANT KUMAR SINGH AMIT KUMAR KESHARI	PRASHANT KUMAR SINGH C.S.C.
With	WRIA-7628-2025 Lucknow	RAM SUMER AND 70 OTHERS VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF BASIC EDUCATION LKO. AND 3 OTHERS	SHIVANGI PANDEY SURESH KUMAR PANDEY	SHAILENDRA SINGH RAJAWAT C.S.C.
With	WRIA-7753-2025 Gonda	AKBAL BAHADUR SINGH AND 5 OTHERS VS STATE OF U.P. THRU. ADDL. CHIEF SECY. BASIC EDU. LKO. AND 3 OTHERS	KULDEEP SINGH KALHANS	UDAY VEER SINGH C.S.C.
With	WRIA-7958-2025 Lucknow	PRITHVIRAJ SINGH VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF BASIC EDUCATION LKO. AND 3 OTHERS	AMIT KUMAR KESHARI	PRASHANT KUMAR SINGH C.S.C.
With	WRIA-8094-2025 Lucknow	BAL MUKUND SHUKLA AND 8 OTHERS VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF BASIC EDUCATION U.P. LKO. AND 4 OTHERS	MEENA BAJPAI KAMLESH KUMAR SHUKLA ABHINAV SHUKLA CHANDRA SHEKHER PANDEY	RAN VIJAY SINGH C.S.C.
With	WRIA-8223-2025 Ambedkar Nagar	SURYANATH MISHRA VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF BASIC EDUCATION LKO. AND 3 OTHERS	AMIT KUMAR KESHARI	PRASHANT KUMAR SINGH C.S.C.
With	WRIA-8328-2025 Lucknow	GOVIND RAM VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF BASIC EDUCATION LKO. AND 4 OTHERS	AMIT KUMAR KESHARI	PRASHANT KUMAR SINGH C.S.C.
With	WRIA-8430-2025 Lucknow	JUBER AHMAD VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF BASIC EDU. LKO. AND 3 OTHERS	AMIT KUMAR KESHARI	PRASHANT KUMAR SINGH C.S.C.
With	WRIA-8446-2025 Ambedkar Nagar	VANSHI DHAR VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF BASIC EDUCATION LKO. AND 4 OTHERS	AMIT KUMAR KESHARI	PRASHANT KUMAR SINGH C.S.C.
With	WRIA-8855-2025 Lucknow	RAM AKBAL DWIVEDI AND 26 OTHERS VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF BASIC EDUCATION LKO. AND 5 OTHERS	PANKAJ KUMAR SHUKLA	SHAILENDRA SINGH RAJAWAT KUMAR AYUSH RAN VIJAY SINGH C.S.C.
With	WRIA-8991-2025 Lucknow	MAYA RAM VERMA AND 45 OTHERS VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF BASIC EDUCATION LKO. AND 3 OTHERS	I.M. PANDEY IST ARUN KUMAR PANDEY	RAVI PRAKASH YADAV C.S.C.
With	WRIA-9160-2025 Lucknow	JETHU RAM VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. BASIC EDUCATION LKO. AND 4 OTHERS	AMIT KUMAR KESHARI	SHAILENDRA SINGH RAJAWAT C.S.C.

With	WRIA-9162-2025 Ambedkar Nagar	RAM KEWAL YADAV VS THE STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF BASIC EDUCATION AND 4 OTHERS	RAM SAGAR AMIT KUMAR KESHARI	PRASHANT KUMAR SINGH C.S.C.
With	WRIA-9407-2025 Lucknow	SUBHASH CHANDRA PANDEY AND 25 OTHERS VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. BASIC EDU. GOVT. OF U.P. LKO. U.P. AND 9 OTHERS	PANKAJ KUMAR SHUKLA DINESH KUMAR TRIPATHI AMIT MISHRA	RAN VIJAY SINGH C.S.C.
With	WRIA-10892-2025 Ambedkar Nagar	SHAMBHOO NATH MISHRA VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF BASIC EDUCATION AND 4 OTHERS	AMIT KUMAR KESHARI	PRASHANT KUMAR SINGH C.S.C.
With	WRIA-11638-2025 Lucknow	SHIV MURTI YADAV AND 58 OTHERS VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF BASIC EDUCATION LKO. AND 3 OTHERS	ANSHUMAAN AYUSH CHAUDHARY RAKESH KUMAR CHAUDHARY	PRASHANT KUMAR SINGH C.S.C.
With	WRIA-12224-2025 Lucknow	RAMSANEHI GIRI AND 16 OTHERS VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. BASIC EDUCATION LKO. AND 6 OTHERS	MANISH NIGAM DINESH KUMAR TRIPATHI AMIT MISHRA	RAN VIJAY SINGH C.S.C.
With	WRIA-12347-2025 Lucknow	RAMANAND AND 10 OTHERS VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. BASIC EDUCATION LKO. AND 3 OTHERS	SAURABH SRIVASTAVA SHRADDHA SRIVASTAVA VIPUL SINHA	C.S.C.
With	WRIA-12450-2025 Lucknow	RAM KUMAR PANDEY AND 40 OTHERS VS STATE OF U.P. THRU. PRIN. SECY. BASIC EDUCATION AND 3 OTHERS	AJAY PRATAP SINGH PUTTAN SINGH	RAN VIJAY SINGH C.S.C.
With	WRIA-13285-2025 Lucknow	BACHNESH KUMAR VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF BASIC EDUCATION LKO. AND 2 OTHERS	SHIVPAL YADAV ONKAR SINGH	SHIVAM SHARMA RAN VIJAY SINGH C.S.C.
With	WRIA-13664-2025 Rae Bareli	SAKET KALI VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF BASIC EDU. LKO AND 2 OTHERS	ONKAR SINGH	SHIVAM SHARMA RAN VIJAY SINGH C.S.C.
With	WRIA-13699-2025 Rae Bareli	DEVI SHANKAR YADAV VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. BASIC EDU. GOVT. OF U.P. LKO. AND 2 OTHERS	ONKAR SINGH	SHIVAM SHARMA RAN VIJAY SINGH C.S.C.
With	WRIA-13816-2025 Lucknow	SHALIGRAM VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. BASIC EDUCATION AND 2 OTHERS	SHIVPAL YADAV ONKAR SINGH	SHIVAM SHARMA RAN VIJAY SINGH C.S.C.
With	WRIA-14256-2025 Rae Bareli	NIRMALA DEVI VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. BASIC EDU. LKO. AND 2 OTHERS	SHIVPAL YADAV ONKAR SINGH	SHIVAM SHARMA RAN VIJAY SINGH C.S.C.

With	WRIA-14650-2025 Lucknow	SAGELU RAM AND 62 OTHERS VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. BASIC EDUCATION LKO. AND 3 OTHERS	ANSHUMAAN RAJNI KANT PANDEY AYUSH CHAUDHARY	PRASHANT KUMAR SINGH C.S.C.
With	WRIA-15074-2025 Lucknow	HARI VILAS VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF BASIC EDUCATION, LKO. AND 3 OTHERS	AMIT SHARMA	C.S.C.
With	WRIA-15136-2025 Lucknow	RAM ASARE (PPO NO.- 012/194/015836) AND 55 OTHERS VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF BASIC EDU. LKO. AND 3 OTHERS	RAJNEESH MISHRA DWIJENDRA MISHRA	PRASHANT KUMAR SINGH C.S.C.
With	WRIA-15193-2025 Faizabad	LAL BAHADUR MISHRA AND 62 OTHERS VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF BASIC EDUCATION LKO. AND 3 OTHERS	UMESHWAR PRATAP PANDEY	RAVI PRAKASH YADAV C.S.C.
With	WRIA-77-2026 Lucknow	LAIK AHMAD KHAN VS STATE OF U.P. THRU. ADDL. CHIEF SECY. BASIC EDUCATION LKO. AND 4 OTHERS	AJAY KUMAR PAWAN KUMAR PANDEY	C.S.C.
With	WRIA-169-2026 Lucknow	VED PRAKASH AND 4 OTHERS VS STATE OF U.P. THRU. PRIN. SECY. BASIC EDUCATION DEPTT. AND 5 OTHERS	SUSHIL KUMAR PATHAK	C.S.C.
With	WRIA-1019-2026 Lucknow	SHYAMANTAK MANI PANDEY AND ANOTHER VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF BASIC EDU. LKO. AND 3 OTHERS	SANJAY KUMAR PANDEY VIPUL SINGH UMESHWAR PRATAP PANDEY	UDAY VEER SINGH C.S.C.
With	WRIA-1449-2026 Lucknow	KIRAN BALA SRIVASTAVA VS STATE OF U.P. THRU. ADDL. CHIEF SECY. BASIC EDUCATION DEPTT. LKO. AND 3 OTHERS	SUNEEL KUMAR SINGH KALHANS	RISHABH TRIPATHI C.S.C.
With	WRIA-2195-2026 Gonda	RISHABH DEV SHUKLA AND ANOTHER VS STATE OF U.P. THRU. ADDL. CHIEF SECY. BASIC EDUCATION LKO. AND 3 OTHERS	DILEEP KUMAR PATHAK	UDAY VEER SINGH C.S.C.
With	WRIA-2282-2026 Lucknow	SHAILESH KUMAR DUBEY AND ANOTHER VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF BASIC EDUCATION LKO. AND 3 OTHERS	PRAMOD KUMAR PANDEY RANJEET TRIPATHI	PRASHANT KUMAR SINGH C.S.C.
With	WRIA-2490-2026 Lucknow	AMAREJ TIWARI AND 6 OTHERS VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. BASIC EDUCATION LKO. AND 3 OTHERS	NEERAJ CHANDRA SIVENDRA KUMAR SRIVASTAV	RAN VIJAY SINGH C.S.C.
With	WRIA-4582-2026 Lucknow	SHRI BALAKRAM AND 4 OTHERS VS STATE OF U.P. THRU. ITS PRIN. SECY. DEPTT. OF BASIC EDU. LKO. AND 3 OTHERS	RUPA SINGH	RAN VIJAY SINGH C.S.C.

		With	WRIA-5061-2026 Lucknow	ATIYA KHATOON AND 15 OTHERS VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF BASIC EDU. LKO. AND 4 OTHERS	SHALINI PANDEY ABDUL SHADAB KHAN RAJNEESH MISHRA	PRASHANT KUMAR SINGH C.S.C.
		With	WRIA-6485-2026 Lucknow	SHRI YASHPAL SINGH AND 2 OTHERS VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF BASIC EDU. LKO AND 3 OTHERS	RUPA SINGH	RAN VIJAY SINGH C.S.C.
3120	DF		WRIA/3455/2025 (Faizabad)	ARUN PRATAP SINGH VS STATE OF U.P. THRU. ADDL. CHIEF SECY. HIGHER EDU. DEPTT. LKO. AND 3 OTHERS	KARUNAKAR SRIVASTAVA JAYA SINGH SHIV SINHA	AKHILESH KUMAR SRIVASTAVA C.S.C.
3121	DF		WRIA/3549/2025 (Lucknow)	JATIN NAYAB VS STATE OF U.P. THRU. PRIN. SECY. NAGAR VIKAS LKO. AND 4 OTHERS	ARVIND KUMAR VISHWAKARMA	KRISHNA KUMAR PANDEY NAMIT SHARMA C.S.C.
3122	DF		WRIA/4855/2025 (Lucknow)	KAMAL KISHORE BAJPAI AND 107 OTHERS VS STATE OF U.P. THRU. PRIN. SECY. SOCIAL WELFARE DEPTT. LKO. AND 3 OTHERS	D.K. SINGH CHAUHAN	 C.S.C.
3123	WC,P O		WRIA/6022/2025 (Sultanpur)	SRI ARVIND KUMAR VS STATE OF U.P. THRU. ITS PRIN. SECY. SAHKARITA BHAWAN LKO. AND 6 OTHERS	NEETU SINGH SUSHILA PANDEY ANJU SINGH	ASHWINI KUMAR OJHA ASHUTOSH SINGH C.S.C.
3124	WC,P O		WRIA/6118/2025 (Lucknow)	ABHISHEK KUMAR VS CANARA BANK THRU. CHAIRMAN CUM MANAGING DIRECTOR CORPORATE OFFICE KARNATAKA AND 5 OTHERS	SHIVAM SINGH AVINASH TIWARI	VINAY SHANKAR
3125	WC,P O		WRIA/6635/2025 (Gonda)	SUDHIR KUMAR UPADHYAY AND ANOTHER VS U.O.I. THRU. SECY. SAMAGRA SHIKSHA DEPTT. SCHOOL EDUCATION @ LITERACY MINISTRY OF EDU. AND 3 OTHERS	VINOD KUMAR PANDEY PRAGATI SINGH	SURYA PRAKASH C.S.C. UDAY VEER SINGH SARVESH KUMAR DUBEY A.S.G.I.
3126	DF		WRIA/6723/2025 (Lucknow)	SAIYAD SAJID ALI VS PRESIDING OFFICER IND. TRIBUNAL LKO AND 3 OTHERS	VINOD KUMAR	 C.S.C.
3127	DF		WRIA/6976/2025 (Lucknow)	MOD NARAYAN JHA VS STATE OF U.P. THRU. PRIN. SECY. NAGAR VIKAS U.P. LKO. AND 3 OTHERS	AJAY KUMAR PANDEY	 C.S.C.
3128	WC,P O		WRIA/7910/2025 (Lucknow)	DR. DEVASHISH CHHUTANI VS STATE OF U.P. THRU. ADDL. CHIEF SECY. DEPTT. OF MEDICAL EDUCATION LKO. AND 4 OTHERS	SHISHIR JAIN KUNWAR RAVI PRAKASH	PUSHPILA BISHT C.S.C.
3129	DF		WRIA/9994/2025 (Lucknow)	SHRIRAM GOSWAMI VS STATE OF U.P. THRU. PRIN. SECY. KRISHI VIPRAN GOVT. OF U.P. LKO. AND 2 OTHERS	AKHILESH PRATAP SINGH KUSHAGRA KANODIA	AVINASH CHANDRA ADITYA MOHAN SURENDRA KUMAR SINGH C.S.C.
3130	DF		WRIA/10145/2025 (Lucknow)	VINOD KUMAR SINGH VS STATE OF U.P. THRU. PRIN. SECY. HIGHER EDU. LKO AND 3 OTHERS	SATI PRASAD SINGH @ SATISH KUMAR SINGH LALTA PRASAD MISRA	JAGDISH PRASAD MAURYA C.S.C.

3131	DF	WRIA/10459/2025 (Lakhimpur Kheri)	MUNNA VS STATE OF U.P. THRU. ADDL. CHIEF SECY. DEPTT. OF BASIC EDUCATION U.P. LKO. AND 3 OTHERS	TUSHAR BHUSHAN	NET RAM RAN VIJAY SINGH C.S.C.
3132	DF	WRIA/11802/2025 (Lucknow)	SIPEK KUMAR BISWAS VS U.O.I. THRU. SECY. MINISTRY OF RAILWAYS RAILWAY BOARD NEW DELHI AND 5 OTHERS	PRATYUSH MISHRA SHASHANK DWIVEDI	VARUN PANDEY AJIT KUMAR DWIVEDI RAM RAJ A.S.G.I.
3133	WC,P O	WRIA/12609/2025 (Lucknow)	JAGAT PAL AND 7 OTHERS VS UNION OF INDIA MINISTRY TRIBAL AFFAIRS THRU. SECY. AND 10 OTHERS	MANISH JAUHARI AMBUJ KUMAR BAJPAI	C.S.C. A.S.G.I.
	With	WRIA-12417-2024 Lucknow	DR. ARVIND KUMAR VERMA AND 6 OTHERS VS STATE OF U.P. THRU. ITS PRIN. SECY. DEPTT. OF TRIBAL DEVELOPMENT LKO. AND 6 OTHERS	SURAJ YADAV SANJAY KUMAR MISHRA DEVENDRA UPADHYAY	A.S.G.I. C.S.C.
	With	WRIA-5636-2025 Lakhimpur Kheri	GAJENDRA SINGH YADAV VS UNION OF INDIA MINISTRY OF TRIBAL AFFAIRS SHASTRI BHAVAN NEW DELHI THRU. SECY AND 10 OTHERS	JAMEEL AHMAD AMBUJ KUMAR BAJPAI MANISH JAUHARI	PRASHANT KUMAR SRIVASTAVA C.S.C. A.S.G.I.
3134	WC,P O	WRIA/12647/2025 (Barabanki)	DR. SHRADHA RAI VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF HIGHER EDUCATION LKO. AND 3 OTHERS	SHISHIR CHANDRA MRS.SUNITI SACHAN GANGESHWAR PANDEY	RAKESH KUMAR SINGH KAMAL KUMAR SINGH MAHENDRA KUMAR SRIVASTAVA C.S.C.
3135	DF	WRIA/13039/2025 (Lucknow)	SIPEK KUMAR BISWAS VS U.O.I. THRU. SECY. MINISTRY OF RAILWAYS NEW DELHI AND 3 OTHERS	PRATYUSH MISHRA SHASHANK DWIVEDI	AJIT KUMAR DWIVEDI SAURABH MISRA RAM RAJ A.S.G.I.
3136	WC,P O	WRIA/13348/2025 (Lucknow)	ARVIND KUMAR VS P. N. B. THRU. MANAGING DIRECTOR CORPORATE OFFICE NEW DELHI AND 3 OTHERS	VIJAY DIXIT DEVAM SHUKLA MUKUL KUMAR SINGH	MAYANK PATHAK BRAJENDRA AMIY
3137	WC,P O	WRIA/14407/2025 (Lucknow)	MANJULA CHAURASIA @ MANJULA KUMARI NAG VS STATE OF U.P. THRU. PRIN. SECY. SECONDARY EDUCATION LKO. AND 2 OTHERS	RAMESH KUMAR NAG	SUSHIL KUMAR PATHAK C.S.C.
3138	DF	WRIA/14656/2025 (Lucknow)	GAYATRI DEVI VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF WOMEN WELFARE U.P. LKO. AND 4 OTHERS	SUDHAKAR MISHRA GAURI SINGH	C.S.C.
3139	DF	WRIA/15054/2025 (Others)	PROF (DR) RAM PAL SINGH VS STATE OF JHARKHAD THRU. SECY. DEPTT. LABOUR GOVT. JHARKHAND RANCHI AND 2 OTHERS	RISHABH RAJ VEDANT BHARGAVA	
3140	ED	WRIA/15181/2025 (Sitapur)	SOHAN LAL VS STATE OF U.P. THRU. PRIN. SECY. RURAL DEVELOPMENT DEPTT. AND 3 OTHERS	VIVEK SINGH SHIV PRAKASH AWASTHI	SUBHASH CHANDRA PANDEY C.S.C.

		With (WRIA-6478-1997) SERS/6478/1997 Lucknow Case Decided on 24/04/2023	ZILA PANCHAYAT SITAPUR VS SOHAN LAL	SUBHASH CHANDRA PANDEY MADHULIKA YADAV D C MUKHARJEE DEEPAK SETH	P K SINGH RAO NARENDRA SINGH YOGESH KESARWANI C.S.C.
3141	DF	WRIA/1037/2026 (Faizabad)	C/M , DR. G.K. JAITLEY INTER COLLEGE THRU. ITS MANAGER RAMESH PRABHA JAITLEY AND ANOTHER VS STATE OF U.P. THRU. PRIN. /ADDL. CHIEF SECY. DEPTT. OF SECONDARY EDU. LKO AND 5 OTHERS	SHOBHIT MOHAN SHUKLA	AVIRAL SINGH KRISHNA MADHAV SHUKLA C.S.C.
		With WRIA-4085-2023 Ambedkar Nagar	C/M DR. G.K. JAITEY INTER COLLEGE THRU. ITS MANAGER AND ANOTHER VS STATE OF U.P. THRU. ADDL. CHIEF SECY. DEPTT. OF SECONDARY EDUCATION LKO. AND 4 OTHERS	SHOBHIT MOHAN SHUKLA MANOJ KUMAR CHAURASIYA PRAVEEN KUMAR TRIPATHI	MOHD. NAFEEES SANJAI SRIVASTAVA SUBHASH CHANDRA OJHA C.S.C.
3142	WC,P O	WRIA/1156/2026 (Lucknow)	SANTOSH KUMAR MISHRA VS STATE OF U.P. THRU. PRIN. SECY. TRANSPORT DEPTT. U.P. LKO. AND ANOTHER	PASHUPATI NATH DWIVEDI	PAAVAN AWASTHI RATNESH CHANDRA C.S.C.
3143	DF	WRIA/1315/2026 (Lucknow)	RAVI SHANKAR MISHRA VS THE STATE OF U.P. THRU. PRIN. SECY. /ADDL. CHIEF SECY. SECONDARY EDUCATION LKO. AND 6 OTHERS	MOHD. ALI ANKIT MISHRA	C.S.C.
3144	WC,P O	WRIA/1316/2026 (Barabanki)	MOHAN LAL GUPTA VS STATE OF U.P. THRU. PRIN. SECY. SECONDARY EDUCATION DEPTT. GOVT. LKO. AND 5 OTHERS	GAURAV MANI ASHVANI PANDEY UMESH CHANDRA AMAN RAJ SRIVASTAVA RAVINDRA KUMAR SINGH	HARISH CHANDRA SOM KARTIK SHUKLA C.S.C.
3145	DF	WRIA/1547/2026 (Amethi (csm Nagar))	RAVENDRA KUMAR SRIVASTAVA VS STATE OF U.P. THRU. SECY. DEPTT. PANCHAYAT RAJ CIVIL SECTT. LKO. AND 4 OTHERS	LAKSHMANA SINGH	C.S.C.
3146	DF	WRIA/1758/2026 (Lucknow)	PRAVEEN CHANDER AND ANOTHER VS CENTRAL BOARD OF TRUSTEE EMPLOYEES PRO. FUND ORGANIZATION NEW DELHI AND 4 OTHERS	PRADEEP KUMAR SINGH VATS ANSHUMAN SINGH RATHORE	PRAKASH KUMAR SINHA AKHILESH PRATAP SINGH
3147	DF	WRIA/2496/2026 (Lucknow)	RAM SAGAR @ RAM SAGAR VERMA VS STATE OF U.P. THRU. PRIN. SECY. BASIC EDUCATION LKO. AND 4 OTHERS	RAM PRAKASH ASHUTOSH KUMAR SRIVASTAVA	ANIL PANDEY SANJAY KUMAR BAJPAI TRIVENDRA KUMAR SHARMA C.S.C.
		With (WRIA-2011-2025) Ambedkar Nagar Case Decided on 23/02/2026	RAM SAGAR @ RAM SAGAR VERMA VS STATE OF U.P. PRIN. SECY., BASIC EDUCATION, LKO. AND OTHERS	RAM PRAKASH ASHUTOSH KUMAR SRIVASTAVA	SANJAY KUMAR BAJPAI TRIVENDRA KUMAR SHARMA C.S.C.
3148	DF	WRIA/3013/2026 (Lucknow)	MANOJ KUMAR SINGH VS U.P. POWER CORPORATION LTD. THRU. ITS CHAIRMAN LKO. AND 7 OTHERS	SURYA NARAYAN MISHRA POOJA SHARMA	RAN VIJAY SINGH MANISH JAUHARI

3149	DF	WRIA/3185/2026 (Lucknow)	MANISH KUMAR AND 22 OTHERS VS U.P. POWER CORPORATION LTD. THRU. CHAIRMAN LKO AND 4 OTHERS	NEERANJAN	RAN VIJAY SINGH MANISH JAUHARI
3150	DF,PA	WRIA/3910/2026 (Lucknow)	AKASH YADAV VS UNION OF INDIA THRU. SECY. MINISTRY OF COOPERATION GOVT. INDIAN ATAL AKSHAY NEW DELHI AND 4 OTHERS	BISUNBABLU MISHRA ANOOP KUMAR UPADHYAY	ANAND DWIVEDI A.S.G.I.
3151	DF	WRIA/4270/2026 (Lucknow)	UDAYRAJ SINGH VS STATE OF U.P. THRU. SECY. DEPTT. OF COOPERATIVE LKO. AND 5 OTHERS	BRIJESH KUMAR MISHRA	ASHUTOSH SINGH JAIBIND SINGH RATHOUR C.S.C.
3152	DF	WRIA/4585/2026 (Rae Bareli)	SANJAY MISHRA VS STATE OF U.P. THRU. SECY. SECONDARY EDU. DEPTT. LKO AND 6 OTHERS	AJAY PRATAP SINGH	C.S.C.
3153	DF	WRIA/5693/2026 (Lucknow)	SONU VS MADHYANCHAL VIDYUT VITRAN NIGAM LTD. LKO. THRU. MANAGING DIRECTOR LKO. AND 2 OTHERS	YOGENDRA NATH SRIVASTAVA LAXMI NARAYAN GUPTA	ALOK SARAN
3154	DF	WRIA/6007/2026 (Shravasti)	HARINATH YADAV VS STATE OF U.P. THRU. PRIN. SECY. PANCHAYATI RAJ DEPTT. LKO. AND 3 OTHERS	SACHIN SHUKLA	ARVIND KUMAR TIWARI C.S.C.
3155	DF,PA	WRIA/6120/2026 (Lucknow) At 02:15 PM	RAVI KANT YADAV VS UNION OF INDIA THRU. SECY. MINISTRY OF FINANCE GOVT. OF INDIA NEW DELHI AND 6 OTHERS	ANAND DUBEY	JITENDRA NARAIN MISHRA A.S.G.I.

Application for Orders

3156	WC,T OP- 10,PO	8/2026 (80109/2026) (Miscellaneous) in case WRIA-6086-2024	RAMANANAD UPADHYAY VS UNION OF INDIA THRU. SECY. MINISTRY OF TRIBAL AFFAIRS NEW DELHI AND 2 OTHERS	KAMLESH KUMAR SHUKLA PAWAN KUMAR UPADHYAY SHRADDHA TRIPATHI CHANDRA PRAKASH SINGH	VARUN PANDEY A.S.G.I.
3157	TU E-File	6/2022 (156502/2022) (Modification of Order) in case BAIL-6643-2020	DAYARAM YADAV VS STATE OF U.P.	OM PRAKASH SINGH VIKAS SINGH ATUL VERMA VINOD KUMAR YADAV	G.A.
3158	WC,P O	18/2026 (79527/2026) (Miscellaneous) in case WRIA-23764-2021 SERS/23764/2021	SIDDHANATH TRIPATHI AND ORS. VS STATE OF U.P. THRU. ADDL.CHIEF SECY. PERSONNEL LKO. AND ORS.	YADUKUL SHIROMANI SRIVASTAVA (Y.S.LOHIT) MAMTA TRIPATHI SHILPI SINGH BHADAURIYA ANKIT KUMAR CHAUDHARY DEEPTI SINGH	C.S.C.
3159	WC,P O	14/2026 (80118/2026) (Miscellaneous) in case WRIA-5812-2023	VINAY KUMAR SINGH VS U.P. FOREST CORPORATION THRU, MANAGING DIRECTOR AND 3 OTHERS	SHAIENDRA SINGH RAJAWAT FAIZ ALI KHAN MOHD. PARVEZ IQBAL MOHD. TABREZ IQBAL SAKSHAM AGARWAL	KRISHANA KUMAR SINGH ARVIND PRATAP SINGH RISHABH TRIPATHI
3160	DF- TU	2/2026 (86415/2026) (Condonation of Delay) in case A227-1499-2026 Case Decided on 31/03/2026	VANSH RAJ VS TEHSILDAR, TEHSIL HAIDERGARH, BARABANKI AND OTHERS	SURESH KUMAR YADAV POONAM	SWATANTRA LATA YADAV C.S.C.

3161	DF-TU	3/2026 (86418/2026) (Recall of Order) in case A227-1499-2026 Case Decided on 31/03/2026	VANSH RAJ VS TEHSILDAR, TEHSIL HAIDERGARH, BARABANKI AND OTHERS	SURESH KUMAR YADAV POONAM	SWATANTRA LATA YADAV C.S.C.
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AT 10:15 AM
HON'BLE JUSTICE PANKAJ BHATIA

Daily IA List (From Sr.No. 8001 To Sr.No. 8144)

8001	10/2026 (125390/2026) (Listing Application) in case WRIA-6196-2016 SERS/6196/2016	ANIL KUMAR SINGH AND ANOTHER VS STATE OF U.P. THRU SECY.BASIC EDU.DEPTT.GOV.T.OF UP LKO.AND ORS	MEENAKSHI SINGH PARIHAR PRABHAT SINGH O.P. TIWARI DHARMENDRA SINGH	P.K. SINGH BISEN VINAY MISRA C.S.C.
8002	36/2026 (125820/2026) (Recall of Order) in case WRIA-9933-2016 SERS/9933/2016	DR. SUNEET KUMAR MISHRA VS STATE OF U.P.THURU PRIN.SECY.MEDICAL EDU.DEPTT.GOV.T.OF UPANDORS	LAKSHMANA SINGH ANAND PRATAP SINGH D.P. DUTT TIWARI KIRAN SINGH A.P.MISHRA	K. CHANDRA C.S.C.
Case Decided on 15/07/2026				
8003	10/2026 (125709/2026) (Disposal Application) in case WRIA-10688-2016 SERS/10688/2016	MOHD. JAKIR VS STATE OF U.P. THRU SECY.ELECTRICITY DEPTT.CIVIL SECTT.AND ORS.	BAJHUL QUAMAR SIDDIQUI CHANDRA DEEP KUMAR	AMIT KR.SINGH BHADURIYA C.S.C.
8004	25/2026 (125464/2026) (Listing Application) in case WRIA-14026-2016 SERS/14026/2016	ASHWANI KUMAR SINGH VS UNION OF INDIA THR SECY.MINISTRY OF POWER SHRAM SHAKTI AND ORS	PRAVEEN TRIPATHI SACHIN KUMAR PANDEY PRABHU RANJAN TRIPATHI SHARAD PATHAK SACHIN UPADHYAY	ANAND DWIVEDI MANISH KUMAR ATUL KUMAR DWIVEDI A.S.G.
Case Decided on 05/08/2019				
8005	50/2026 (125775/2026) (Recall of Order) in case WRIA-2946-2017 SERS/2946/2017	VIKAS SRIVASTAVA VS STATE OF U.P. THRU SECY.DEPTT.OF BASIC EDU.CIVIL SECTT.ANDORS.	SURESH CHANDRA SRIVASTAVA HARI KANT MANOJ KUMAR SRIVASTAVA	RAN VIJAY SINGH RAJEIU KUMAR TRIPATHI KUMAR AYUSH JYOTI SIKKA C.S.C.
Case Decided on 14/07/2026				
8006	10/2026 (125462/2026) (Listing Application) in case WRIA-3063-2017 SERS/3063/2017	RAM SHANKAR VERMA VS STATE OF U.P.THURU.PRIN.SECY.AGRICULT URE EDU.AND RESEARCH AND3ORS	KRISHNA MADHAV SHUKLA	SATYANSHU OJHA C.S.C
8007	17/2026 (124516/2026) (Listing Application) in case WRIA-4191-2017 SERS/4191/2017	ASHUTOSH KUMAR VS STATE OF U.P. THRU PRIN.SECY.CO-OPERATIVE CIVIL SECTT.AND ORS.	RAM MILAN YADAV	PRASHAST PURI VINOD KUMAR SINGH NADEEM MURTAZA SANTOSH KUMAR YADAV WARSI C.S.C.
8008	14/2026 (124522/2026) (Listing Application) in case WRIA-11996-2017 SERS/11996/2017	SERVESH SINGH AND ORS. VS STATE OF UP THRU. PRIN. SECY. AND ORS.	RAM MILAN YADAV	PRASHAST PURI SINGH VINOD KUMAR NADEEM MURTAZA C.S.C.
8009	24/2026 (124088/2026) (Listing Application) in case WRIA-17618-2017 SERS/17618/2017	JOKHU PRASAD AND 9 ORS. VS STATE OF U.P. THRU PRIN.SECY.DEPTT.OF BASIC EDU. LKO. AND ORS.	PALI ANURAG RAJ DEEPAK CHAUDHARY GIRISH CHANDRA VERMA	ANOOP VERMA JYOTI SIKKA AJAY KUMAR C.S.C.

8010	46/2026 (125459/2026) (Listing Application) in case WRIA-23796-2017 SERS/23796/2017	SUNIL KUMAR VS PUNJAB NATIONAL BANK THRU CHIEF MANAGING DIRECTOR AND OTHERS	NEERAV CHITRAVANSHI PRABHAAT KUMAR TRIPATHI SRI SHAILENDRA SRIVASTAVA	PRASHANT KUMAR MAYANK PATHAK
8011	25/2026 (125831/2026) (Listing Application) in case WRIA-24090-2017 SERS/24090/2017	RADHIKA PRASAD YADAVA VS STATE OF U.P. THRU PRIN. SECY. SECONDARY EDU. CIVIL SECTT. AND ORS.	LAXMI KANT PATHAK SANJAY MISRA PRATYUSH MISHRA GOPAL PANDEY VINAY SINGH	C.S.C.
8012	18/2026 (125385/2026) (Listing Application) in case WRIA-25737-2017 SERS/25737/2017	RAJARAM VS SENIOR BRANCH MANAGER BANK OF BARODA KATRA MEHDANIGANJ AND ANR	PUSPENDRA KUMAR SINGH DINESH KUMAR AKLAVYA CHANDAN PRASAD SARJOO RAM	LALIT SHUKLA PRASHANT K. SRIVASTAVA
8013	31/2026 (124393/2026) (Listing Application) in case WRIA-10309-2018 SERS/10309/2018	RAMDAS VS CANE COMMISSIONER GANNA EVAM CHINI UDYOG AND ORS.	SURESH CHANDRA SRIVASTAVA SACHIN SRIVASTAVA RAKESH SRIVASTAVA SUDAMA PRASAD	JAI PRAKASH MISHRA K.K. SINGH SUDHANSHU CHAUHAN C.S.C.
8014	16/2026 (125786/2026) (Listing Application) in case WRIA-12998-2018 SERS/12998/2018	SHAIL KUMARI VS STATE OF U.P. THRU. PRIN. SECY. VIDYUT VIBHAG AND ORS.	ALOK KUMAR SRIVASTAVA MAHENDRA PRATAP SINGH	RAN VIJAY SINGH ANSHUMAN PATNAIK ATHARVA ARYA VASHU DEO MISHRA C.S.C.
8015	20/2026 (124289/2026) (Listing Application) in case WRIA-13714-2018 SERS/13714/2018	JAKIR ALI VS CANE COMMISSIONER GANNA EVAM CHINI UDYOG AND ORS.	SURESH CHANDRA SRIVASTAVA SACHIN SRIVASTAVA SHYAMA PRASAD RAKESH SRIVASTAVA	S. CHAUHAN KRISHNA KUMAR SINGH C.S.C.
8016	4/2026 (125337/2026) (Withdrawal) in case WRIA-23050-2018 SERS/23050/2018	NEERAJ KUMAR VS STATE OF U.P. THRU. SECY. BASIC EDU AND ORS.	PAWAN KUMAR PANDEY SHASHANK SINGH	AJAY KUMAR C.S.C.
8017	26/2026 (125392/2026) (Listing Application) in case WRIA-23224-2018 SERS/23224/2018	HANUMANT LAL MAURYA AND ANR. VS STATE OF U.P. THRU. PRIN. SECY. MEDICAL AND HEALTH AND ORS.	VIDYA BHUSHAN PANDEY PRASHANT VIKRAM SINGH PAWAN KUMAR DUBEY SANDEEP KUMAR OJHA DR. V.K. SINGH	SHUBHAM TRIPATHI SAURABH LAVANIA ABHINAV TRIVEDI C.S.C.
8018	20/2026 (124100/2026) (Listing Application) in case WRIA-23927-2018 SERS/23927/2018	RAJENDRA PRASAD PANDEY VS STATE OF U.P. THRU. ADDL. CHIEF SECY./PRIN. SECY. SECONDARY AND ORS.	ALOK MISHRA	S.P. SINGH C.S.C.
8019	27/2026 (124718/2026) (Listing Application) in case WRIA-24191-2018 SERS/24191/2018	SMT. ANKITA SINGH VS STATE OF U.P. THRU. PRIN. SECY. NAGAR VIKAS AND ORS.	LAXMI KANT PATHAK JYOTINDRA PRAKASH PATHAK	AATREYA TRIPATHI SHAILENDRA SINGH CHAUHAN C.S.C.
8020	17/2026 (125363/2026) (Condonation of Delay) in case WRIA-28629-2018 SERS/28629/2018	HIMANSHU SAXENA VS STATE OF U.P. THRU SECY. SECONDARY EDU. LUCKNOW AND ORS.	RAMESH CHANDRA SAXENA RISHI RAJ	C.S.C.

**Case Decided on
22/01/2026**

8021	18/2026 (125366/2026) (Recall of Order) in case WRIA-28629-2018 SERS/28629/2018	HIMANSHU SAXENA VS STATE OF U.P. THRU SECY. SECONDARY EDU. LUCKNOW AND ORS.	RAMESH CHANDRA SAXENA RISHI RAJ	C.S.C.
Case Decided on 22/01/2026				
8022	24/2026 (124095/2026) (Listing Application) in case WRIA-2247-2019 SERS/2247/2019	RAM VILAS RAI VS STATE OF U.P. ADDL. CHIEF SECY. U.P. COOPERATIVE SOC. AND ORS.	ALOK KR. MISRA CHANDRESH MANI SHUKLA	GAURAV MEHROTRA VINOD KUMAR SINGH C.S.C.
8023	22/2026 (125394/2026) (Listing Application) in case WRIA-6359-2019 SERS/6359/2019	LALJI MAURYA VS STATE OF U.P. THRU PRIN.SECY. P.W.D. LUCKNOW AND ORS.	CHANDAN SRIVASTAVA YOGESH SOMVANSHI PRABHU RANJAN TRIPATHI	DINESH KUMAR TRIPATHI AMIT ARORA VINOD KUMAR MAURYA GAURI SHANKAR MAURYA C.S.C.
8024	13/2026 (124742/2026) (Listing Application) in case WRIA-6462-2019 SERS/6462/2019	RAKESH KUMAR VS STATE OF U.P. THRU PRIN.SECY. TECHNICAL EDU. LUCKNOW AND ORS.	SHAMSHAD AHMAD KHAN	VIRENDRA MISHRA C.S.C.
8025	28/2026 (125364/2026) (Listing Application) in case WRIA-7427-2019 SERS/7427/2019	SNEH LATA SACHAN VS STATE OF U.P. THRU PRIN.SECY. BASIC EDU. LUCKNOW AND ORS.	JAY KRISHNA SHUKLA	AJAY KUMAR C.S.C.
8026	23/2026 (124781/2026) (Listing Application) in case WRIA-8849-2019 SERS/8849/2019	GYAN PRAKASH VISHWAKARMA VS STATE OF U.P. THRU SECY. SECONDARY EDUCATION AND ORS.	SHOBH NATH PANDEY VINOD KUMAR SINGH	SANJAY MISRA C.S.C.
8027	10/2026 (125849/2026) (Listing Application) in case WRIA-13975-2019 SERS/13975/2019	DAYA RAM PANDEY AND 10 ORS. VS STATE OF U.P. THRU PRIN.SECY. SECONDARY EDU. LKO. AND ORS.	HARI OM PANDEY INDRA PRATAP SINGH SHOBHIT MOHAN SHUKLA	C.S.C.
8028	20/2026 (124613/2026) (Listing Application) in case WRIA-15639-2019 SERS/15639/2019	DEVI PRASAD VS STATE OF U.P. THRU ADDL.CHIEF SECY.MADHYAMIK EDU. LKO.AND ORS.	PT. S. CHANDRA	C.S.C.
8029	12/2026 (125414/2026) (Listing Application) in case WRIA-16337-2019 SERS/16337/2019	KAMLESH KUMAR SHUKLA VS STATE OF U.P. THRU PRIN.SECY. SAHKARITA LUCKNOW AND ORS.	SHESH MANI SHUKLA ADHYATM SINGH	A.R. KHAN C.S.C.
8030	40/2026 (125476/2026) (Listing Application) in case WRIA-23137-2019 SERS/23137/2019	KHURRAM KAMAL VS STATE OF U.P. THRU PRIN.SECY. DAIRY DEVELOPMENT LKO. AND ORS.	SANJAY KUMAR SRIVASTAVA VISHWAJEET SHARMA PANKAJ SINGH YADAV VIKAS SINGH NITIN VERMA BUDDHA PRIYA GAUTAM NIRBHAY KUMAR SINGH AKSHAT KUMAR	S.D. DWIVEDI A.R. MISHRA PANKAJ PATEL C.S.C.
8031	9/2026 (124274/2026) (Listing Application) in case WRIA-23528-2019 SERS/23528/2019	RAVI SHANKER TRIPATHI VS STATE OF U.P. THRU PRIN.SECY. SECONDARY EDU. LUCKNOW AND ORS.	ALOK KUMAR TRIPATHI	C.S.C.

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8032	8/2026 (125839/2026) (Listing Application) in case WRIA-27099-2019 SERS/27099/2019	INDUBALA SATYARTHI VS STATE OF U.P. THRU PRIN.SECY./SECY. NAGRIYE ROZGAR EVAM ANDORS	AKHILESH KUMAR KALRA AVINASH CHANDRA MOHD. MANSOOR MOHAMMAD DANISH	ANUPAM DWIVEDI SUNIL KUMAR SRIVASTAVA S.S. RAJAWAT C.S.C.
8033	19/2026 (124418/2026) (Listing Application) in case WRIA-29938-2019 SERS/29938/2019	SHIVA MURATI VS STATE OF U.P. THRU PRIN.SECY. SECONDARY EDU. LKO. AND ORS.	SHARAD PATHAK AARAV SINGH PRIYA SINGH MAYANK PANDEY SHREESH KUMAR MISHRA ATAL	 C.S.C.
8034	5/2026 (124761/2026) (Listing Application) in case WRIA-31280-2019 SERS/31280/2019	SHYAM SUNDER VS STATE OF U.P.THUR PRIN SECY.AGRICULTURE MARKETING AND ANR.	ASHWANI KUMAR	SYED SHABAB HAIDER ZAIDI NARESH CHANDRA MEHROTRA C.S.C.
8035	36/2026 (125472/2026) (Listing Application) in case WRIA-4454-2020 SERS/4454/2020	NARENDRA KUMAR SINGH EMPLOYEE CODE 6267 VS CHAIRMAN BARODA U.P. GRAMIN BANK H.O. RAEBARELI AND ANR.	SHARAD KUMAR SHUKLA SANJAY SHUKLA VIRENDRA KUMAR SHUKLA RAJESH KUMAR SUNIL KUMAR MISHRA ALOK KUMAR SINGH	AVDHESH SHUKLA VINAY SHANKER
8036	10/2026 (125845/2026) (Listing Application) in case WRIA-5072-2020 SERS/5072/2020	SURENDRA BAHADUR SINGH VS STATE OF U.P. THRU PRIN.SECY. FISHERIES LUCKNOW AND ORS.	ALOK KIRTI MISHRA	 C.S.C.
8037 E-File	11/2026 (124009/2026) (Disposal Application) in case WRIA-14020-2020 SERS/14020/2020	RAJNEESH KUMAR VS STATE OF U.P. THRU. PRIN. SECY. ENERGY AND ORS.	PRAFULLA TIWARI UTKARSH SRIVASTAVA PIYUSH DIXIT UJJWAL TRIPATHI	RAN VIJAY SINGH MANISH JAUHARI VASHU DEO MISHRA C.S.C.
8038	16/2026 (125362/2026) (Listing Application) in case WRIA-17829-2020 SERS/17829/2020	VISHAL KUMAR VS STATE OF U.P. THRU. ADDL.CHIEF SECY. BASIC EDUCATION AND ORS.	PRANJALI MIRDHA RAM SAGAR PRANENDRA MIRDHA ILLEGIBLE NIRMAL SINGH YADAV KISHORE KUMAR SINGH	AJAY KUMAR MANISH MISHRA C.S.C.
8039	11/2026 (124673/2026) (Listing Application) in case WRIA-24498-2020 SERS/24498/2020	ZIYAUH RAHMAN VS STATE OF U.P.THUR.SECY.DEPTT.OF TRANSPORT AND ORS.	RIPU DAMAN SHAHI	RATNESH CHANDRA C.S.C.
8040	4/2026 (125401/2026) (Listing Application) in case WRIA-26250-2020 SERS/26250/2020	MOHD. MAJID VS STATE OF U.P. THRU PRIN.SECY. SECONDARY EDU. LKO. AND ORS.	RAKESH KUMAR SINGH	 C.S.C.
8041	20/2026 (125374/2026) (Listing Application) in case WRIA-5129-2021 SERS/5129/2021	C/M SWAMI BHAGWANDAS BRAMH.K.D.S.VIDYA MANDIR THRU.MNGR.ANANDR VS STATE OF U.P.THUR.ADDL.CHIEF SECY./PRIN.SECY.BASIC EDU.AND ORS	D.K. SINGH CHAUHAN MAHENDRA BAHADUR SINGH R.B.S. RATHAUR	PRASHANT KUMAR SINGH AJAY KUMAR C.S.C.
8042	5/2026 (125827/2026) (Listing Application) in case WRIA-5218-2021 SERS/5218/2021 Case Decided on 20/02/2026	RAMA VS STATE OF U.P. THRU. ADDL. CHIEF SECY. BASIC EDU. LKO AND ORS.	RAMESH KUMAR SRIVASTAVA RADHEY SHYAM TIWARI RAJEEV NARAYAN PANDEY	RAN VIJAY SINGH C.S.C.

8043	5/2026 (124515/2026) (Condonation of Delay) in case WRIA-6175-2021 SERS/6175/2021	PRAVEER SINGH VS EXECUTIVE DIRECTOR/APPELLATE AUTH. P.N.B. NEW DELHI AND ANR.	AJMAL KHAN ASHISH CHATURVEDI ASHWANI KUMAR AMBRISH KUMAR DUBEY PREM PRAKASH SINGH	GOPAL KUMAR SRIVASTAVA PRASHANT KUMAR
	Case Decided on 23/02/2026			
8044	6/2026 (124523/2026) (Recall of Order) in case WRIA-6175-2021 SERS/6175/2021	PRAVEER SINGH VS EXECUTIVE DIRECTOR/APPELLATE AUTH. P.N.B. NEW DELHI AND ANR.	AJMAL KHAN ASHISH CHATURVEDI ASHWANI KUMAR AMBRISH KUMAR DUBEY PREM PRAKASH SINGH	GOPAL KUMAR SRIVASTAVA PRASHANT KUMAR
	Case Decided on 23/02/2026			
8045	8/2026 (124126/2026) (Listing Application) in case WRIA-6515-2021 SERS/6515/2021	CHANDRA SHEKHAR VERMA VS STATE OF U.P.THUR.PRIN.SECY.FOOD AND CIVIL SUPPLIES AND ORS.	B.R. SINGH MUKESH KUMAR DEVASHISH BHATT	MAHENDRA PRATAP SINGH SHUBHRA KUMAR C.S.C.
8046	25/2026 (124667/2026) (Listing Application) in case WRIA-6662-2021 SERS/6662/2021	SHAILENDRA KUMAR VS STATE OF U.P.THUR.PRIN.SECY. BASIC EDUCATION AND ORS.	PRAMOD KUMAR YADAV VIKAS PANDEY DHARMENDRA KUMAR TRIPATHI	RAJIV SINGH CHUAHAN C.S.C.
8047	11/2026 (124535/2026) (Condonation of Delay) in case WRIA-7267-2021 SERS/7267/2021	SHADAB AHMAD VS STATE BANK OF INDIA THRU. CHAIRMAN MUMBAI AND ORS.	MADHUSUDAN SRIVASTAVA VISHNU PRAKASH TANVEER AHMAD SIDDIQUI MADHAV SRIVASTAVA	SHARAD DWIVEDI ANKIT SRIVASTAVA
	Case Decided on 24/02/2026			
8048	12/2026 (124541/2026) (Recall of Order) in case WRIA-7267-2021 SERS/7267/2021	SHADAB AHMAD VS STATE BANK OF INDIA THRU. CHAIRMAN MUMBAI AND ORS.	MADHUSUDAN SRIVASTAVA VISHNU PRAKASH TANVEER AHMAD SIDDIQUI MADHAV SRIVASTAVA	SHARAD DWIVEDI ANKIT SRIVASTAVA
	Case Decided on 24/02/2026			
8049 E-File	6/2026 (123974/2026) (Miscellaneous) in case WRIA-14560-2021 SERS/14560/2021	KM. KALE VS STATE OF U.P. THRU. ADDL. CHIEF SECY. MEDICAL EDUCATION ANDORS	ASHISH KUMAR PATHAK SRIDEEP CHATTERJEE	SHUBHAM TRIPATHI C.S.C.
8050	9/2026 (124509/2026) (Listing Application) in case WRIA-16074-2021 SERS/16074/2021	ASHRAF ALI VS U.P. STATE ROAD TRANSPORT CORP. THRU M.D. AND ORS.	FAROOQAHMAD	AMBIKA PRASAD RATNESH CHANDRA
8051	14/2026 (124383/2026) (Listing Application) in case WRIA-17439-2021 SERS/17439/2021	DHANANJAY KUMAR PRASAD VS PROVINCIAL CO-OPERATIVE FEDERATION THRU. MANAGING DIR. ANDANR.	SHISHIR CHANDRA HEMENDRA KUMAR RAI	POORNENDRA KUMAR AWASTHI SUNIL SHARMA SHIREESH KUMAR
8052	28/2026 (124526/2026) (Listing Application) in case WRIA-18774-2021 SERS/18774/2021	JAI PRAKASH TRIPATHI AND ORS. VS STATE OF U.P. THRU. PRIN. SECY. BASIC EDUCATION AND ORS.	SAMPURNA NAND SHUKLA MANJEET SINGH PANKAJ SHUKLA	RAN VIJAY SINGH P.K. SINGH BISEN AJAY KUMAR C.S.C.

8053	7/2026 (124661/2026) (Listing Application) in case WRIA-19356-2021 SERS/19356/2021	GANESH KUMAR VS STATE OF U.P. THRU. SECY. HORTICULTURE DEPTT. AND ORS.	RAM DHEERAJ	UTTAM KUMAR VERMA C.S.C.
8054	15/2026 (124538/2026) (Listing Application) in case WRIA-22860-2021 SERS/22860/2021	AMARJEET SINGH VS STATE OF U.P. THRU. PRIN. SECY. FINANCE LKO. AND ORS.	AWADHESH KUMAR MISHRA DHIRENDRA KUMAR MISHRA	C.S.C.
8055	17/2026 (125825/2026) (Withdrawal) in case WRIA-23630-2021 SERS/23630/2021	SATENDRA KUMAR KUSHWAHA VS STATE OF U.P. THRU. ADDL. CHIEF SECY. BASIC EDUCATION AND ORS.	SHYAM MOHAN UPADHYAY SUNEEL KUMAR MAURYA	RAN VIJAY SINGH C.S.C.
8056	22/2026 (125372/2026) (Listing Application) in case WRIA-25199-2021 SERS/25199/2021	CHANDRIKA PRASAD SHUKLA AND ORS. VS STATE OF U.P. THRU. PRIN. SECY. FOREST LKO. AND ORS.	SURYA NARAYAN MISHRA ARVIND KUMAR DUBEY	LAKSHMIPAT SHUKLA C.S.C.
8057	7/2026 (124664/2026) (Listing Application) in case WRIA-28864-2021 SERS/28864/2021	SARVESH KUMAR YADAV VS STATE OF U.P. THRU. ADDL.CHIEF SECY. RURAL DEVE. LKO. AND ORS.	RAKESH CHANDRA TEWARI	DILIP KUMAR PANDEY C.S.C.
8058	14/2026 (124092/2026) (Listing Application) in case WRIA-69-2022	BASANT RAM MISHRA VS STATE OF U.P. THROUGH ADDITIONAL CHIEF SECRETARY, BASIC EDUCATION, GOVT OF UP AND OTHERS	PAWAN KUMAR SHASHANK SINGH	PRASHANT KUMAR SINGH AJAY KUMAR C.S.C.
8059	12/2026 (125388/2026) (Listing Application) in case WRIA-481-2022	ASHOK KUMAR TIWARI VS STATE OF U.P. THRU. PRIN. SECY. BASIC EDUCATION LKO. AND 4 OTHERS	SHIV SHANKAR MISHRA	SHAILENDRA SINGH RAJAWAT RAN VIJAY SINGH JAIBIND SINGH RATHOUR C.S.C.
8060	14/2026 (124416/2026) (Listing Application) in case WRIA-723-2022	SMT. DEEPTI KUSHWAHA VS COMMISSIONER AND REGISTRAR, COOPERATIVE U.P. 4 B.S. MARG LALBAGH LKO. AND OTHERS	LALIT SHUKLA SONU SHUKLA	MAYANK PATHAK C.S.C.
8061	13/2026 (124263/2026) (Listing Application) in case WRIA-1430-2022	SMT. SHRUTI VS STATE OF U.P. THRU. PRIN. SECY. SECONDARY EDUCATION LKO. AND 5 OTHERS	ARVIND KUMAR JAUHARI BALAK RAM	C.S.C.
8062	11/2026 (125468/2026) (Listing Application) in case WRIA-1971-2022	DHRUV RAJ MAURYA AND 8 OTHERS VS STATE OF U.P. THRU. PRIN. SECY. DEPT. OF DAIRY DEVELOPMENT LKO. AND 3 OTHERS	YUGAL KISHOR TRIPATHI	SHANKER LAL PANKAJ PATEL C.S.C.
8063	18/2026 (124116/2026) (Listing Application) in case WRIA-2564-2022	SHYAMJI SRIVASTAVA VS STATE OF U.P THRU. PRIN. SECY. TRANSPORT DEPTT. LKO. AND OTHERS	SHYAM NARAYAN SHUKLA KRISHNA KUMAR DUBEY	AKHILESH KUMAR SRIVASTAVA C.S.C.
8064	16/2026 (124465/2026) (Listing Application) in case WRIA-2696-2022	RAJENDRA PRASAD PATHAK VS STATE OF U.P. THRU. SECY. SECONDARY EDU. LKO. AND OTHERS	ANJANI KUMAR DVIVEDI AMIT KUMAR SINGH SURESH KUMAR PANDEY	C.S.C.

8065	18/2026 (124738/2026) (Listing Application) in case WRIA-4122-2022	VIVEK SINGH VS THE STATE OF U.P. THRU PRIN SECY BASIC EDUCATION LKO. AND 4 OTHERS	SUSHIL KUMAR SINGH MANUSHRESTH MISRA ANAND MANI TRIPATHI	SHAILENDRA SINGH RAJAWAT PRASHANT ARORA RAN VIJAY SINGH C.S.C.
8066	16/2026 (124607/2026) (Listing Application) in case WRIA-4549-2022	RAKESH KUMAR SRIVASTAVA VS THE STATE OF U.P. THRU. THE ADDL. CHIEF SECY. OF MADHYAMIK EDUCATION AND 5 OTHERS	PT. S. CHANDRA RAVI KANT MISHRA	C.S.C.
8067	7/2026 (124268/2026) (Listing Application) in case WRIA-5116-2022	NARENDRA PAL AND 7 OTHERS VS STATE OF U.P. THRU. PRIN. SECY. SECONDARY EDUCATION GOVT OF U.P. CIVIL SECTT LKO AND 6 OTHERS	ALOK KUMAR TRIPATHI	C.S.C.
8068	11/2026 (124127/2026) (Listing Application) in case WRIA-5253-2022	HARI KRISHAN YADAV VS STATE OF U.P. THRU. PRIN. SECY. HOUSING AND URBAN PLANNING DEPTT. LKO. AND 6 OTHERS	ASHWANI KUMAR	ANAND SHANKER ASTHANA KRISHNA KUMAR PANDEY RATNESH CHANDRA SHIREESH KUMAR C.S.C.
8069	13/2026 (125387/2026) (Listing Application) in case WRIA-6389-2022	TARUN KUMAR CHATTERJEE VS SANJAY GANDHI POST GRADUATE INSTITUTE OF MEDICAL SCIENCE, LKO. THRU. ITS DIRECTOR AND ANOTHER	MARIA FATIMA GAURAV MEHROTRA MOHD. KAUSAR JAH	SHUBHAM TRIPATHI
8070	13/2026 (124780/2026) (Listing Application) in case WRIA-6480-2022	GOKARAN NATH MISHRA VS STATE OF U.P. THRU. ITS PRIN. SECY. LKO. AND 3 OTHERS	SHOBH NATH PANDEY	SHANKER LAL C.S.C.
8071	13/2026 (125373/2026) (Listing Application) in case WRIA-6551-2022	JAYANTI RATHAUR VS STATE OF U.P. THRU. SECY. BASIC EDUCATION LKO. AND 4 OTHERS	KRISHNA MADHAV SHUKLA	SHOBHIT MOHAN SHUKLA RAN VIJAY SINGH C.S.C.
8072	15/2026 (124458/2026) (Listing Application) in case WRIA-6642-2022	ALKA MAURYA VS STATE OF U.P. THRU. PRIN. SECY. BASIC EDUCATION AND 3 OTHERS	PIYUSH MISHRA KANCHAN BHANU PRATAP KUSHWAHA ARVIND KUMAR MAURYA ABDUL SAMAD	PRASHANT KUMAR SINGH AJAY KUMAR RAN VIJAY SINGH C.S.C.
8073	6/2026 (124413/2026) (Listing Application) in case WRIA-6888-2022	NAVNIT KUMAR SRIVASTAVA VS STATE OF U.P. THRU. ADDL. CHIEF SECY. COOPERATIVE U.P. SAHKARI LKO. AND 2 OTHERS	PRAVEEN KUMAR ANAND KUMAR	MANISH MISHRA ANAGH MISRA C.S.C.
8074	7/2026 (124107/2026) (Listing Application) in case WRIA-7478-2022	ARVIND KISHORE VS STATE OF U.P. THRU. PRIN. SECY. ENERGY, LKO. AND 5 OTHERS	ANURAG SHUKLA PREETI SHUKLA (TIWARI) NANDESH VERMA SHASHANK TRIPATHI SYED HASAN EJAZ ABHISHEK MISHRA	NEERAV CHITRAVANSHI C.S.C.
8075	9/2026 (124280/2026) (Listing Application) in case WRIA-7651-2022	RAGHVENDRA SINGH AND 10 OTHERS VS STATE OF U.P. THRU. PRIN. SECY. (CANE) LKO. AND 3 OTHERS	NIRANKAR SINGH SUDAMA PRASAD	KRISHANA KUMAR SINGH RAM PRATAP SINGH CHAUHAN AMARNATH SINGH BAGHEL C.S.C.
8076	13/2026 (124756/2026) (Listing Application) in case WRIA-7701-2022	VEERESH KUMAR VS STATE OF U.P. THRU. SECY. BASIC EDUCATION LKO. AND 3 OTHERS	KADAMBANI LAL PAWAN KUMAR PANDEY DHARMENDRA KUMAR	PRASHANT KUMAR SINGH AJAY KUMAR RAN VIJAY SINGH C.S.C.
8077	14/2026 (125485/2026) (Listing Application) in case WRIA-7961-2022	RAKESH KUMAR TIWARI VS STATE OF U.P. THRU. PRIN. SECY. MEDICAL AND HEALTH CIVIL SECRET. LKO. AND 2 OTHERS	RAMENDRA KUMAR MISRA	SHUBHAM TRIPATHI C.S.C.

8078	18/2026 (124625/2026) (Listing Application) in case WRIA-2478-2023	BARSATI VS DISTRICT CANE SERVICE AUTHORITY BALRAMPUR THRU. CHAIRMAN/ DISTRICT CANE OFFICER AND ANOTHER	JAIDEEP SRIVASTAVA SANDEEP KUMAR SHUKLA DILEEP KUMAR SRIVASTAVA	ANAND SHANKER ASTHANA
8079	18/2026 (125370/2026) (Listing Application) in case WRIA-2713-2023	JAWAHAR LAL AND 3 OTHERS VS STATE OF U.P THRU. PRIN. SECY. AGRI. EDUCATION LKO. AND 3 OTHERS	ABHISHEK SHUKLA RAM SAJIWAN YADAV	PRASHANT KUMAR SINGH C.S.C.
8080	8/2026 (124380/2026) (Listing Application) in case WRIA-2733-2023	SURENDRA KUMAR DIXIT VS STATE OF U.P. THRU. ITS ADDL. CHIEF SECY. HOUSING AND URBAN PLANNING DEPTT. LKO. AND 3 OTHERS	SANTOSH KUMAR MISRA	KRISHNA KUMAR PANDEY DWIJENDRA MISHRA RATNESH CHANDRA C.S.C.
8081	7/2026 (124767/2026) (Listing Application) in case WRIA-3792-2023	PARMANAND SHUKLA VS THE STATE OF U.P. THRU. PRIN. SECY. SECONDARY EDU. LKO. AND 6 OTHERS	PT. S. CHANDRA VIRENDRA KUMAR SHUKLA	C.S.C.
8082	16/2026 (125407/2026) (Listing Application) in case WRIA-5011-2023	ASHISH CHATTREE VS STATE OF U.P. THRU. PRIN. SECY. SECONDARY EDUCATION DEPTT., LKO. AND 3 OTHERS	SANTOSH KUMAR MISHRA VASHU DEO MISHRA	C.S.C.
8083	12/2026 (124420/2026) (Listing Application) in case WRIA-5138-2023	GAYATRI DEVI VS STATE OF U.P. THRU. PRIN. SECY. SECONDARY EDU. DEPTT. LKO. AND 4 OTHERS	PRADEEP KUMAR TRIPATHI RAVINDRA KUMAR MISHRA	C.S.C.
8084	6/2026 (124736/2026) (Listing Application) in case WRIA-6043-2023	YAGESHWAR PRASAD TRIPATHI VS STATE OF U.P. THRU. SECY. SECONDARY EDUCATION LKO. AND 4 OTHERS	ALOK KUMAR TRIPATHI	C.S.C.
8085	16/2026 (124384/2026) (Listing Application) in case WRIA-7221-2023	ARUN KUMAR SHARMA VS STATE OF U.P. THRU. ADDL CHIEF SECY. REVENUE DEPTT. CIVIL SECTT. LKO AND ANOTHER	RAKESH KUMAR SINGH KARTIKAY SINGH VIJAY KUMAR	C.S.C.
8086	14/2026 (124705/2026) (Listing Application) in case WRIA-7509-2023	VIDYA PRASAD AND OTHERS VS STATE OF U.P. THRU. ADDL. CHIEF SECY. SOCIAL WELFARE DEPTT. LKO. AND 2 OTHERS	PAWAN KUMAR PANDEY PAWAN KUMAR TIWARI	C.S.C.
8087	5/2026 (124390/2026) (Listing Application) in case WRIA-8201-2023	SYED ZAFAR HUSSAIN NAQVI VS STATE OF U.P. THRU. PRIN. SECY. HIGHER EDUCATION LKO. AND 3 OTHERS	YOGESH CHANDRA SRIVASTAVA	ANURAG KUMAR SINGH C.S.C.
8088	13/2026 (125463/2026) (Listing Application) in case WRIA-8918-2023	SRIKANT VERMA VS STATE OF U.P. THRU. PRIN. SECY. TECHNICAL EDU. DEPTT. LKO AND 4 OTHERS	HARIDWAR SINGH (H.D.SINGH)	LALIT SHUKLA C.S.C.
8089	9/2026 (125356/2026) (Dismissal) in case WRIA-9259-2023	SHRIKRISHNA GUPTA VS STATE OF U.P. THRU. PRIN. SECY. KRISHI VIPRAN @ VIDESH VYAPAR ANUBHAG 1 LKO. AND 2 OTHERS	AKHILESH PRATAP SINGH KARUN VERMA KUSHAGRA KANODIA	SURENDRA KUMAR SINGH AJEET PRATAP SINGH NARESH CHANDRA MEHROTRA C.S.C.
8090	19/2026 (124207/2026) (Listing Application) in case WRIA-9302-2023	RAMESH CHANDRA GUPTA VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF CULTURE LKO. AND 3 OTHERS	MOHD. ATEEQ KHAN	PRAMENDRA KUMAR SINGH C.S.C.

8091	6/2026 (124733/2026) (Listing Application) in case WRIA-9541-2023	HARISH CHANDRA TIWARI VS U.P. STATE BRIDGE CORPORATION LTD. LKO. THRU. MANGING DIRECTOR AND ANOTHER	ASHOK SHUKLA RAKESH BAJPAI	RAM RATAN
8092	8/2026 (124711/2026) (Listing Application) in case WRIA-9597-2023	ARVIND KUMAR VS U.P. AVAS EVAM VIKAS PARISHAD LKO. THRU. ITS CHAIRMAN AND 4 OTHERS	VIRENDRA KUMAR DUBEY	RAMA PATI SHUKLA SAMPURNA NAND SHUKLA
8093	6/2026 (125465/2026) (Listing Application) in case WRIA-604-2024	GHANSHYAM PANDEY VS U.P. STATE BRIDGE CORPORATION LTD. LKO. THRU. ITS MANAGING DIRECTOR, AND ANOTHER	ASHOK SHUKLA AMIT KUMAR VERMA RAKESH BAJPAI	SHISHIR JAIN
8094	12/2026 (124211/2026) (Listing Application) in case WRIA-631-2024	KAILASH CHANDRA VS KING GEORGE MEDICAL UNIVERSITY U.P LKO. THRU. ITS VICE CHANCELLOR AND 4 OTHERS	M.P. RAJU SUMEET TAHILRAMANI VAIBHAV SAXENA	SHUBHAM TRIPATHI
8095	7/2026 (124505/2026) (Listing Application) in case WRIA-1493-2024	SMT. SAIYYADA KHATOON VS JAMMU AND KASHMIR HANDI. S AND E CORPOR. LTD. SRI NAGAR THRU. ITS M.D. AND 2 OTHERS	FAROOQAHMAD	NEERAJ KUMAR MISHRA
8096	10/2026 (124419/2026) (Listing Application) in case WRIA-1499-2024	DURGESH CHANDRA SRIVASTAV VS STATE OF U.P. THRU. ITS PRIN. SECY. MIN. OF ENERGY, LUCKNOW AND 6 OTHERS	PRADEEP KUMAR TRIPATHI RAVINDRA KUMAR MISHRA SHRAWAN KUMAR SINGH	NEERAV CHITRAVANSHI AMARJEET SINGH RAKHRA C.S.C.
8097	11/2026 (124757/2026) (Listing Application) in case WRIA-2006-2024	MOHD. SAAD SIDDIQUI AND ANOTHER VS STATE OF U.P. THRU. ADDL. CHIEF SECY. BASIC EDUCATION AND 3 OTHERS	SHARAD PATHAK PAWAN KUMAR PANDEY	VINOD KUMAR C.S.C.
8098	5/2026 (125381/2026) (Listing Application) in case WRIA-2297-2024	CHANDRA PRAKASH MISHRA VS STATE OF U.P. THRU. PRIN. SECY. LAND DEVELOPMENT WATER RESOURCES LKO. AND 2 OTHERS	AMITABH PRATAP SINGH KEDAR YATI	RAJENDRA SINGH CHAUHAN C.S.C.
8099	14/2026 (124534/2026) (Listing Application) in case WRIA-2804-2024	RANJEET KUMAR GOND VS STATE OF U.P. THRU. PRIN. SECY. TRANSPORT DEPTT. AND 2 OTHERS	SANJAY KUMAR SINGH	PAAVAN AWASTHI RATNESH CHANDRA C.S.C.
8100	13/2026 (124422/2026) (Listing Application) in case WRIA-2805-2024	RANJEET KUMAR GOND VS STATE OF U.P. THRU. PRIN. SECY. TRANSPORT DEPTT. LKO. AND 2 OTHERS	SANJAY KUMAR SINGH	PAAVAN AWASTHI RATNESH CHANDRA C.S.C.
8101	6/2026 (124118/2026) (Listing Application) in case WRIA-3080-2024	DEEP SHANKAR SHARMA VS STATE OF U.P. THRU. ITS PRIN. SECY. TRANSPORT DEPTT. AND 5 OTHERS	SHYAM NARAYAN SHUKLA KRISHNA KUMAR DUBEY	AKHILESH KUMAR SRIVASTAVA C.S.C.
8102	5/2026 (124591/2026) (Disposal Application) in case WRIA-3440-2024	DR. ASHA YADAV VS STATE OF U.P. THRU. ADDL. CHIEF SECY. DEPTT. OF AGRICULTURAL EDUCATION AND RESEARCH AND 6 OTHERS	YADUKUL SHIROMANI SRIVASTAVA (Y.S.LOHIT) AVADHESH KUMAR SINGH SHIVANI MAURYA	RAJENDRA SINGH RAN VIJAY SINGH C.S.C.

8103	10/2026 (124121/2026) (Listing Application) in case WRIA-3923-2024	RAKESH KUMAR PATHAK VS STATE OF U.P. THRU. PRIN. SECY. TRANSPORT DEPTT. LKO. AND 3 OTHERS	SHYAM NARAYAN SHUKLA DIWAKAR PRATAP PANDEY	AKHILESH KUMAR SRIVASTAVA C.S.C.
8104	11/2026 (125417/2026) (Listing Application) in case WRIA-4154-2024	RAJANDER PAL VS STATE OF U.P. THRU. PRIN. SECY. CO-OPERATIVE DEPTT. LKO. AND 3 OTHERS	SHESH MANI SHUKLA	AASIF RAZZAQUE KHAN RAKESH KUMAR CHAUDHARY C.S.C.
8105	10/2026 (124217/2026) (Listing Application) in case WRIA-4519-2024	DEEPAK KUMAR VS STATE OF U.P. THRU. ADDL. CHIEF SECY./ PRIN.SECY.SECONDARY EDUCATION DEPTT. AND 4 OTHERS	ANAND MANI TRIPATHI ANURAG TRIPATHI	C.S.C.
8106	11/2026 (125399/2026) (Listing Application) in case WRIA-4598-2024	NAVIN CHANDRA VERMA VS STATE OF U.P. THRU. PRIN. SECY. TRANSPORT DEPTT. LKO. AND 5 OTHERS	RAKESH KUMAR SINGH	RATNESH CHANDRA PRABHAKAR TIWARI C.S.C.
8107	5/2026 (124598/2026) (Listing Application) in case WRIA-5253-2024	DILEEP KUMAR VERMA VS STATE OF U.P. THRU. PRIN. SECY. BASIC EDUCATION LKO. AND 7 OTHERS	PT. S. CHANDRA RAVI KANT MISHRA	RAJENDRA PRASAD VERMA PRABHAT KUMAR OM PRAKASH MANI TRIPATHI C.S.C.
8108	6/2026 (124779/2026) (Listing Application) in case WRIA-6375-2024	GEETA MISHRA VS STATE OF U.P. THRU SECY. SECONDARY EDUCATION LKO AND 4 OTHERS	ALOK KUMAR TRIPATHI	C.S.C.
8109	7/2026 (125369/2026) (Listing Application) in case WRIA-6830-2024	BHAGVANA DEEN AND OTHERS VS STATE OF U.P. THRU. PRIN. SECY. BASIC EDU. CIVIL SECTT. LKO. AND OTHERS	KRISHNA MADHAV SHUKLA	RISHABH TRIPATHI C.S.C.
8110	6/2026 (124388/2026) (Listing Application) in case WRIA-6907-2024	ANAND MOHAN PANDEY VS STATE OF U.P. THRU. ADDL. CHIEF SECY. BASIC EDUCATION U.P. LKO. AND 4 OTHERS	KRISHNA MADHAV SHUKLA	C.S.C.
8111	6/2026 (125410/2026) (Listing Application) in case WRIA-7894-2024	SMT. KIRAN SINGH AND ANOTHER VS STATE OF U.P. THRU. PRIN. SECY. URBAN DEVELOPMENT CIVIL SECTT. LKO AND 4 OTHERS	SHRIKANT MISHRA VINAY KUMAR	RISHABH KAPOOR C.S.C.
8112	4/2026 (125396/2026) (Listing Application) in case WRIA-1592-2025	RAKESH KUMAR AND 4 OTHERS VS U.P. STATE BRIDGE CORPORATION LTD. THRU. MALVIYA MARG LKO. AND ANOTHER	DINESH KUMAR TRIPATHI VIJAY KUMAR	SHISHIR JAIN
8113	7/2026 (124239/2026) (Listing Application) in case WRIA-2337-2025	VINDHYAVASNI VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. SUGUR INDUSTRIES U.P. GOVT. LKO. AND 3 OTHERS	ANAND KUMAR PRINCE SINGH	SUDHANSHU CHAUHAN INDU PRAKASH SINGH AKHILESH PRATAP SINGH C.S.C.
8114	5/2026 (124773/2026) (Listing Application) in case WRIA-2629-2025	SMT. MADHU TANDON VS CHIEF GENERAL MANAGER UCO BANK KOLKATA AND 5 OTHERS	AYODHYA PRASAD MISHRA A.P. MISHRA JAYLAXMI UPADHYAY SHESH RAM VERMA RITURAJ MISHRA	ANAND KUMAR SINGH AVDHESH SHUKLA
8115	7/2026 (124468/2026) (Listing Application) in case WRIA-2797-2025	SMT. UMA MAURYA VS THE STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF MEDICAL EDU. LKO. AND 5 OTHERS	ABHISHEK SINGH ARPIT GUPTA KUSHAGRA DIKSHIT	HIMANSHU SHUKLA ANUJ KUDESIA SHUBHAM TRIPATHI C.S.C.

8116	5/2026 (125332/2026) (Amendment) in case WRIA-4862-2025	RAJ KUMAR TIWARI VS STATE OF U.P. THRU. PRIN. SECY. BASIC EDUCATION LKO. AND 2 OTHERS	PT. S. CHANDRA SHYAM LAL MISHRA	SHAILENDRA SINGH RAJAWAT C.S.C.
8117	6/2026 (124110/2026) (Listing Application) in case WRIA-6627-2025	RAVI RANJAN KUMAR SINGH VS STATE OF U.P. THRU. PRIN. SECY. SUGARCANE DEPTT. LKO. AND 2 OTHERS	PRADEEP KUMAR TRIPATHI PADUM NATH MISHRA	SUDHANSHU CHAUHAN JAI PRAKASH MISHRA C.S.C.
8118	6/2026 (125324/2026) (Dismissal) in case WRIA-7266-2025	KM. FARHA VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. ENERGY LKO AND 2 OTHERS	YOGESH CHANDRA SRIVASTAVA	VIBHANSHU SRIVASTAVA PUNEET CHANDRA C.S.C.
8119	7/2026 (125329/2026) (Counter Affidavit) in case WRIA-7266-2025	KM. FARHA VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. ENERGY LKO AND 2 OTHERS	YOGESH CHANDRA SRIVASTAVA	VIBHANSHU SRIVASTAVA PUNEET CHANDRA C.S.C.
8120	3/2026 (125383/2026) (Listing Application) in case WRIA-8279-2025	KAPESHWER NATH SRIVASTAVA AND 2 OTHERS VS STATE OF U.P. THRU. ADDL. CHIEF SECY. U.P. LKO. AND 4 OTHERS	VIJAY KUMAR PANDEY	A.S.G.I. C.S.C.
8121	2/2026 (125480/2026) (Listing Application) in case WRIA-8778-2025	ASAD ALI VS UNION OF INDIA THRU. MINISTRY OF TELE- COMMUNICATION SANCHAR BHAWAN NEW DELHI-11001 AND 3 OTHERS	PANKAJ SINGH YADAV RUPENDRA KUMAR YADAV AMRESH KUMAR VISHWAJEET SHARMA	NIDHI SINGH A.S.G.I.
8122	9/2026 (124214/2026) (Listing Application) in case WRIA-9221-2025	SATYA VRAT PANDEY ALIAS SATYAVRAT PANDEY VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF HIGHER EDU. LKO. AND 8 OTHERS	CHHOTE LAL YADAV JITENDRA KUMAR	ABHYUDAYA MISHRA PRAFULLA TIWARI C.S.C.
8123	7/2026 (125467/2026) (Listing Application) in case WRIA-9644-2025	SMT. RANI VS THE NAGAR AYUKT (MUNICIPAL COMMISSIONER) NAGAR NIGAM LKO. AND ANOTHER	ARVIND KUMAR VISHWAKARMA	VISHAL KUMAR UPADHYAY NAMIT SHARMA
8124	5/2026 (124604/2026) (Listing Application) in case WRIA-9823-2025	JANE ALAM KHADIM VS STATE OF U.P. THRU. SPECIAL SECY. MINORITY WELFARE AND WAQF LKO. AND 5 OTHERS	MATA PRASAD CHATURVEDI PT. S. CHANDRA SHIV KUMAR YADAV	SYED AFTAB AHMAD NOOR ALAM KHAN MOHAMMED HAMZA SHAMIM C.S.C.
8125	6/2026 (125398/2026) (Listing Application) in case WRIA-10223-2025	ANKUSH SHUKLA VS STATE OF U.P. THRU. SECY. U.P. TRANSPORT LKO. AND 3 OTHERS	RAJESH KUMAR SHUKLA ANSHU RAI	AKHILESH KUMAR SRIVASTAVA C.S.C.
8126	7/2026 (124763/2026) (Listing Application) in case WRIA-10648-2025	PRIYA SONI VS STATE OF U.P. THRU. DIRECTOR, DIRECTORATE URBAN DEVELOPMENT LKO. AND 3 OTHERS	ANIL KUMAR TIWARI RAMA RAMAN MISHRA SATYAM TIWARI UJJAWAL TEWARI	VIRENDRA BAHADUR SINGH BANWARI LAL MAURYA C.S.C.
8127	3/2026 (124254/2026) (Listing Application) in case WRIA-10760-2025	SARANG PANDEY VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF CULTURE U.P. LKO. AND 3 OTHERS	I.M. PANDEY IST AJEET VERMA	SANTOSH KR. YADAV WARSII C.S.C.
8128	3/2026 (124720/2026) (Listing Application) in case WRIA-10762-2025	ANITA SINGH AND ANOTHER VS BANK OF INDIA STAR HOUSE BANK OF INDIA THRU. CHAIRMAN AND 3 OTHERS	SOMESH TRIPATHI	NITIN SRIVASTAVA

8129	6/2026 (125832/2026) (Listing Application) in case WRIA-12582-2025	SIDDHARTHA BHATNAGAR VS STATE OF U.P. THRU. PRIN. SECY. ENERGY LKO. AND 7 OTHERS	DEEPAK SINGH MANISH KUMAR SRIVASTAVA	NEERAV CHITRAVANSHI PUNEET CHANDRA C.S.C.
8130	4/2026 (124708/2026) (Listing Application) in case WRIA-13713-2025	TEJ PRAKASH SHARMA VS STATE OF U.P. THRU. ADDL. CHIEF SECY. SECONDARY EDUCATION DEPTT. U.P. LKO. AND 4 OTHERS	PAWAN KUMAR PANDEY AJAY KUMAR	C.S.C.
8131	3/2026 (124758/2026) (Listing Application) in case WRIA-13784-2025	MANOJ KUMAR DUBEY VS STATE OF U.P. THRU. ADDL. CHIEF SECY. SECONDARY EDU. DEPTT. LKO AND 4 OTHERS	PAWAN KUMAR PANDEY RUPESH KUMAR SINGH	C.S.C.
8132	2/2026 (123986/2026) (Modification of Order) in case A482-2006-2026 Case Decided on 12/03/2026	ARJUN KUMAR @ NEERU KHARWAR VS STATE OF U.P. THRU. PRIN. SECY. HOME LKO. AND ANOTHER	RITA YADAV	G.A.
8133	3/2026 (124394/2026) (Miscellaneous) in case WRIA-8-2026	SMT. NOOR JAHAN VS LKO. UNIVERSITY LKO. THRU. VICE CHANCELLOR LKO. AND 4 OTHERS	AJAY PRATAP SINGH	ANURAG KUMAR SINGH
8134	3/2026 (125404/2026) (Listing Application) in case WRIA-1114-2026	DAYANAND SINGH VS STATE OF U.P. THRU. ADDL. CHIEF SECY. DEPTT. OF SECONDARY EDUCATION U.P. LKO. AND 4 OTHERS	RAGHVENDRA OJHA VIDYA BHUSHAN PANDEY	C.S.C.
8135	3/2026 (124417/2026) (Listing Application) in case WRIA-1514-2026	SURAJ NARAYAN GUPTA @ SURYA NARAYAN GUPTA VS STATE OF U.P. THRU. PRIN. SECY. SPORTS CIVIL SECTT. LKO. AND 7 OTHERS	MANJU GUPTA	ASHUTOSH SHAHI C.S.C.
8136	2/2026 (124776/2026) (Listing Application) in case WRIA-2069-2026	AMBKESHA VS STATE OF U.P. THRU. ADDL. CHIEF SECY. DEPTT. OF BASIC EDUCATION LKO. AND 4 OTHERS	MAYA RAM YADAV ANUPRIYA SRIVASTAVA	UDAY VEER SINGH RAN VIJAY SINGH C.S.C.
8137	4/2026 (122946/2026) (Condonation of Delay) in case WRIA-2381-2026	AMBER SINGH VERMA VS STATE OF U.P. THRU. PRIN. SECY. AGRICULTURE U.P. LKO. AND 3 OTHERS	JITENDRA NARAIN MISHRA	SURENDRA KUMAR SINGH C.S.C.
8138	2/2026 (124396/2026) (Dismissal) in case WRIA-3393-2026	SANTOSH KUMAR SINGH VS STATE OF U.P. THRU. PRIN. SECY. KRISHI VIPRAN AND VIDESH VYAPAR ANUBHAG 1 LKO. AND 2 OTHERS	AKHILESH PRATAP SINGH KUSHAGRA KANODIA HEMANT KUMAR	SATYANSHU OJHA SURENDRA KUMAR SINGH C.S.C.
8139	3/2026 (124398/2026) (Counter Affidavit) in case WRIA-3393-2026	SANTOSH KUMAR SINGH VS STATE OF U.P. THRU. PRIN. SECY. KRISHI VIPRAN AND VIDESH VYAPAR ANUBHAG 1 LKO. AND 2 OTHERS	AKHILESH PRATAP SINGH KUSHAGRA KANODIA HEMANT KUMAR	SATYANSHU OJHA SURENDRA KUMAR SINGH C.S.C.
8140	2/2026 (124716/2026) (Listing Application) in case WRIA-3583-2026	NIRMALA DEVI VS STATE OF U.P. THRU. PRIN. SECY. SECONDARY EDU. LKO. AND 5 OTHERS	AJAY SINGH SAKSHI SINGH SAMEER SINGH	ABHINEET JAISWAL C.S.C.

8141	2/2026 (122921/2026) (Dismissal) in case WRIA-4265-2026	BRIJESH KUMAR CHAUDHARY VS STATE OF U.P. THRU. PRIN. SECY. PANCHAYATIRAJ DEPTT. LKO. AND 2 OTHERS	JAGDAMBIKA PRASAD TRIPATHI PRIYA CHATURVEDI ANURAG SHUKLA	KULDEEP SINGH C.S.C.
8142	2/2026 (124765/2026) (Listing Application) in case WRIA-4388-2026	DEVENDRA KUMAR SINGH VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF SECONDARY EDU. LKO AND 5 OTHERS	PRIYA SINGH AARAV SINGH	C.S.C.
8143	4/2026 (125788/2026) (Dismissal) in case WRIA-4398-2026	DR. RAJENDRA SINGH VS U.O.I. THRU. SECY. MINISTRY OF AGRICULTURE AND FARMERS WELFARE NEW DELHI AND 3 OTHERS	PANKAJ KUMAR TIWARI JAIBIND SINGH RATHOUR	ASHOK KUMAR SRIVASTAVA ASHWANI KUMAR SINGH A.S.G.I.
8144	3/2026 (125367/2026) (Listing Application) in case WRIA-6032-2026	JITENDRA KUMAR YADAV VS STATE OF U.P. THRU. PRIN. SECY., HIGHER EDU. LKO. AND 3 OTHERS	RAM SAJIWAN YADAV VIDYA BHUSHAN PANDEY	C.S.C.